



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION  
BENCH - I) ALONG WITH THE FOLLOWING MATTER.]**

| Sr.No.         | Case Number  | Main Parties  | Petitioner Advocate                         | Respondent Advocate   |
|----------------|--------------|---|---|---|
| <b>HEARING</b> |              |   |   |   |
| 1              | PIL/119/2015 | DIBAKAR BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS | MR.T DEURI<br>MR.D CHOWDHURY<br>MR. S DUTTA | MR.S KATAKI(R-4-6)<br>MR.Y DOLOI(R- 1&2)<br>MR.R DAS(R- 4 - 6)<br>MR.S C KEYAL(R-7)<br>MR.P CHOUDHURY(R-4 - 6)<br>ADDL. AG, ASSAM<br>SC, TRANSPORT(R-1 & 2) |

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

|     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR. J P SHARMA        | 17-06-2019 | To | 31-12-2019 |
| 2)  | MR A GOENKA           | 10-07-2019 | To | 20-09-2019 |
| 3)  | MS D D ROY            | 07-08-2019 | To | 07-11-2019 |
| 4)  | MR. R K MALAKAR       | 03-09-2019 | To | 13-09-2019 |
| 5)  | MS R S SADIAL         | 05-09-2019 | To | 17-09-2019 |
| 6)  | MR. M L PANDIA        | 05-09-2019 | To | 17-09-2019 |
| 7)  | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 8)  | MR. A SARMA           | 03-09-2019 | To | 31-10-2019 |
| 9)  | MR. N C DAS           | 09-09-2019 | To | 27-09-2019 |
| 10) | S BORGHAIN            | 09-09-2019 | To | 13-09-2019 |
| 11) | MR D K DAS            | 10-09-2019 | To | 16-09-2019 |
| 12) | MS. B CHOWDHURY       | 10-09-2019 | To | 27-09-2019 |
| 13) | MR J A HASSAN         | 10-09-2019 | To | 13-09-2019 |
| 14) | MR. A BHATTACHARYA    | 11-09-2019 | To | 20-09-2019 |
| 15) | MR. K R BORA          | 11-09-2019 | To | 16-09-2019 |
| 16) | MR. M K SHARMA        | 12-09-2019 | To | 21-09-2019 |
| 17) | MR H Dey              | 11-09-2019 | To | 20-09-2019 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 3**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.           | Case Number   | Main Parties  | Petitioner Advocate  | Respondent Advocate   |
|------------------|---|---|--|---|
| <b>ADMISSION</b> |   |   |  |   |
| 1                | WP(C)/4009/2017<br>P/H, FIXED                                     | SMT. RINKUMONI DAS and 6 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 3 ORS.   | MR.J I BORBHUIYA<br>MS.B CHAKRABARTTY<br>MR.L MOHAN<br>MRS.K H CHOUDHURY<br>MR.R ALI<br>MS.F BEGUM                                 | GA, ASSAM<br>MR. S NEOG<br>MS. S G BARUAH<br>MR. B BORGHAIN   |
|                  | <b>WITH</b><br>I.A.(Civil)/2692/2018<br><b>in</b> WP(C)/4009/2017 | STATE OF ASSAM AND 2 ORS<br><b>Versus</b><br>SMT. RINKUMONI DAS AND 6 ORS         | MR. S K MEDHI<br>MR. A DAS<br>MR. S DUTTA<br>SC, FOREST  | MR J I BARBHUIYA<br>MR. L MOHAN   |
| 2                | WP(C)/4678/2017   | BHASKAR JYOTI SINGHA and 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS. | MR.J I BORBHUIYA<br>MR.L MOHAN<br>MR.R ALI<br>MS.F BEGUM<br>MR.K H CHOUDHURY   | GA, ASSAM   |
| 3                | WP(C)/6232/2017<br>P/H, FIXED                                     | SABHARAM MAZUMDAR<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.               | MR.A D CHOUDHURY<br>MR.D CHOUDHURY   | MR.R BARUAHR-3<br>MR. K GOGOI (SC, HIGHER<br>EDUCATION DEPT.)<br>MR.N M DUTTA(R-3)  |
| 4                | WP(C)/6763/2018<br>P/H, FIXED                                     | RANJAN KR. BORA<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.                 | MR K K MAHANTA<br>MR. T J MAHANTA<br>MS N BEGUM<br>MR. R C SAIKIA<br>MR. K M MAHANTA<br>MR. A BORUA<br>MR D MAHANTA<br>MR B M DEKA | SC, HIGHER EDU<br>MR. B C DAS (R7)<br>MR. M K CHOUDHURY (R4-<br>R6)<br>MR J H SAIKIA (R7)<br>MR. A CHAMUAH (SC, UGC<br>R-8)<br>MR. D NATH (R7)<br>MR. N BARUAH (R4-R6)<br>MR. M SARMA (R4-R6) |
| 5                | WP(C)/1858/2015<br>FIXED  | ISLAM UDDION BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS           | MR.M HUSSAIN<br>MR.N H BARBHUIYA   | SC, ELEMENTARY<br>EDUCATION<br>SC, FINANCE  |
| 6                | WP(C)/2811/2015<br>FIXED  | KANTESWAR BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS             | MR.M HUSSAIN<br>MR.N H BARBHUIYA   | SC, SECONDARY<br>EDUCATION<br>SC, BTC   |

|    |  |  |  |  |
|----|--|--|--|--|
| 7  | WP(C)/1585/2016<br>FIXED   | MAHMUDUL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS      | MR.D A KAIYUM<br>MR.A AHMED  | MR.R ISLAM(R-7)<br>MR.M U MONDALR-7<br>MR.M HUSSAIN(R-7)<br>MR. A CHAMUAH( R - 8)<br>MD.S ISLAM(R-6)<br>SC, SECONDARY<br>EDUCATION<br>MR.B K MISHRA(R-6) |
|    | <b>WITH</b>  |  |  |  |
| 8  | WP(C)/336/2016   | SHAH ABDUN NOOR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS       | MR.R ISLAM<br>MR.M U MONDAL<br>MR.M HUSSAIN  | MR. A CHAMUAH( R - 7)(SC, UGC)<br>MD.S ISLAM(R-5)<br>SC, SECONDARY<br>EDUCATIONR-1and2<br>MRA HAWARI(R-5)<br>MR.B K MISHRA(R-5)                          |
| 9  | WP(C)/5486/2017<br>FIXED   | SHISHU RANJAN BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM and 3 ORS. | MR.A K DUTTA<br>MR.B PURKAYASTHA   | SC, ELEMENTARY<br>EDUCATION  |
| 10 | WP(C)/6578/2017<br>FIXED   | HARICHANDRA MAZUMDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS  | MR.A D CHOUDHURY<br>MR.D CHOUDHURY<br>MR. P DUTTA<br>MR.T CHAKRABORTY  | MR. N ALAM (R- 3,4&5)<br>MR.S U AHMED (R- 3,4&5)<br>SC, HIGHER EDUCATION<br>MR.A HAWARI (R- 3,4&5)   |
| 11 | WP(C)/7794/2017<br>FIXED   | BIREN CHANDRA BORAH<br><b>Versus</b><br>THE STATE OF ASSAM and 9 ORS.  | MR. P J SAIKIA<br>MR. A BARKATAKI<br>MR.P D NAIR<br>MR G ALAM<br>MR. A K GUPTA<br>MR.H ROHMAN<br>MR. R S MISHRA<br>MR P BHARDWAJ<br>MR. M SARMA<br>MR.D NAG<br>MR. M K CHOUDHURY | SC, ELEM. EDU.<br>MR. P GOHAIN<br>MS. M SARMAH<br>MR. P MAHANTA (R8)<br>MR. R B GOHAIN (R8)<br>MS. B PHUKAN  |
| 12 | WP(C)/1031/2018<br>CAVT. NO.0042/2018<br>FIXED   | THANURAM BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.      | MR. M BISWAS<br>MR. T CHUTIA   | SC, HIGHER EDU<br>R SARMAH, FOR<br>CAVEATOR<br>MS. I DEKA<br>MS. D SHARMA<br>R GOGOI, FOR CAVEATOR   |
|    | <b>WITH</b>  |  |  |  |
| 13 | WP(C)/1373/2018  | THANURAM BHUYAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.      | MR. M BISWAS   | SC, HIGHER EDU<br>MS. I DEKA<br>MS. D SHARMA   |
| 14 | WP(C)/5052/2018<br>CAVT. NO.0843/2018<br>CAVT. 843/2018(D/O), CAVT.<br>1209/2018(D/O), FIXED | JITEN MALAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.        | MR H K DAS<br>MR. U K NAIR<br>MR. U PATHAK   | MR. K N CHOUDHURY (R5)<br>MR. J PATOWARY (R5)<br>MR. R M DEKA<br>SC, FOREST<br>FOR CAVEATOR  |
|    | <b>WITH</b><br>I.A.(Civil)/3647/2018<br><b>in</b> WP(C)/5052/2018                            | JITEN MALAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.        | MR H K DAS<br>MR. U PATHAK   | MR. K N CHOUDHURY<br>MR. R M DEKA<br>SC, FOREST  |
|    | <b>WITH</b>  |  |  |  |
| 15 | WP(C)/5749/2016  | JITEN MALAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS         | MR.U K NAIR<br>MR.A CHETRY<br>MR.H K DAS<br>MR.M P SARMA   | MR.K N CHOUDHURY(R-4)<br>GA, ASSAM<br>MR.J PATOWARY(R-4)<br>MR.A BARUA(R-4)<br>MS.R KAKATIR-4<br>MR.A DEKA(R-4)  |
|    | <b>WITH</b>  |  |  |  |
| 16 | WP(C)/4942/2018  | JITEN MALAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS         | MR H K DAS<br>MR. U K NAIR   | MR. K N CHOUDHURY (R4)<br>MR. J PATOWARY (R4)<br>MR P NAYAK (SC, SOIL<br>CONSERVATION DEPT.) R-<br>1&2<br>MR. D J DAS (R4)<br>SC, FOREST                 |

|               |  |  |  |  |
|---------------|--|--|--|--|
| 17            | <b>WITH</b><br>WP(C)/7573/2018<br><br>CAVT. NO. 1209/2018  | HEMEN CHANDRA ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.  | MR. K N CHOUDHURY<br>MR. J PATOWARY  | MR H K DAS<br>MR P NAYAK<br>MR. U PATHAK<br>MR. D J DAS<br>SC, SOIL CONSERVATION<br>DEPTT.<br>FOR CAVEATOR |
| 18            | WP(C)/6189/2018<br>FIXED                                   | IN-SERVICE TET QUALIFIED ELEMENTARY<br>TEACHERS ASSOCIATION, KARIMGANJ<br>AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. A M S MAZUMDER<br>MR. A A R KARIM  | SC, ELEM. EDU<br>GA, ASSAM<br>SC, FINANCE  |
| 19            | WP(C)/6933/2018<br>FIXED                                   | HAZIRHAT GIRLS ME SCHOOL<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.   | MR. J LASKAR<br>MR F Z MAZUMDER  | GA, ASSAM<br>SC, SSA<br>SC, EDU  |
| 20            | WP(C)/7717/2018<br>FIXED                                   | UMASHANKAR CHAKRAVORTY AND 3<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS  | MR. A K DUTTA<br>MR. B PURKAYASTHA   | SC, SEC. EDU.  |
| 21            | WP(C)/1204/2019<br>FIXED                                   | BULA SARKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.  | MS C MEDHI<br>MR K K MAHANTA<br>MR R DHAR  | SC, SEC. EDU.<br>MR. M K BORO (R5)<br>MR S SARMA (R-5)<br>MS J DAS (R5)<br>MS. J WARY (R5)<br>SC, BTADC    |
| 22            | WP(C)/2569/2019<br>FIXED                                   | UMA KOIRI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.  | MR. A BARKATAKI<br>MR. N BARUAH<br>MR P BHARDWAJ<br>MR. M SARMA<br>MR. M K CHOUDHURY | SC, ELEM. EDU<br>SC, ELEM. EDU<br>MR. A K DUTTA<br>MR. B PURKAYASTHA                                       |
| 23            | WP(C)/3842/2019<br>FIXED                                   | RUPSHREE DUWARAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MR A D CHOUDHURY<br>MR. D CHOUDHURY<br>MR. P DUTTA                                   | SC, SEC. EDU.<br>MS. A MESEN<br>MR. P K BORA   |
| 24            | <b>WITH</b><br>WP(C)/3838/2019                             | JITAMONI GOGOI DAS<br><b>Versus</b><br>THE STATE OF ASSAM 3 ORS.   | MR A D CHOUDHURY<br>MR. D CHOUDHURY<br>MR. P DUTTA                                   | SC, SEC. EDU.  |
| 25            | WP(C)/4516/2019<br>FIXED                                   | MAHESH CHANDRA VERMA AND ANR.<br><b>Versus</b><br>UNION OF INDIA AND 2 ORS.  | MS. K YADAV<br>MS. M BHATTACHARJEE<br>MR. A KABRA<br>MR. R L YADAV                   | SC, CENTRAL EXCISE<br>CUSTOMS  |
| 26            | WP(C)/5492/2019<br>FIXED                                   | TAPAN KUMAR KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | MR A R BHUYAN<br>MR. M A I HUSSAIN   | SC, HIGHER EDU<br>GA, ASSAM  |
| <b>ORDERS</b> |  |  |  |  |
| 27            | WP(C)/1953/2018<br>FIXED                                   | PRABIN CHANDREA MALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.   | MRS. K DEVI<br>MR. M SARMA<br>MS. K DAS<br>MS. R P BARUAH                            | SC, ELEM. EDU<br>SC, DIMA HASAO  |
| 28            | WP(C)/8235/2018<br>FIXED                                   | PRADIP KUMAR PAUL<br><b>Versus</b><br>THE CENTRAL BOARD OF SECONDARY<br>EDUCATION AND 3 ORS.   | MR. B C PATHAK<br>MR. B PATHAK<br>MR. H K GOGOI<br>MR. R THADANI<br>MS. J DEKA       | MS. R BORA (SC, CBSE)  |
| 29            | Cont.Cas(C)/83/2019<br>FIXED                               | UDAY BARMAN<br><b>Versus</b><br>SANJIB BHUYAN  | MR D BARMAN<br>MR. K M HASSAN  | MR N SARMA   |
| 30            | Cont.Cas(C)/166/2019<br>FIXED                              | ABU BAKKAR LASKAR<br><b>Versus</b><br>IKBAL HUSSAIN BARBHUIYA AND ANR.   | MR F A LASKAR<br>MR. D H MOZUMDER  | MR. S B LASKAR<br>MR. H A LASKAR   |
| 31            | I.A.(Civil)/2685/2019<br>FIXED<br><b>in</b> WP(C)/273/2019 | PABITRA KR. NATH<br><b>Versus</b><br>THE GAUHATI UNIVERSITY AND 2 ORS.   | DR. P K GOSWAMI<br>MR A BARMAN   | SC, G U  |

**WITH**

WP(C)/273/2019

PABITRA KR. NATH

**Versus**

THE GAUHATI UNIVERSITY AND 2 ORS.

DR. P K GOSWAMI

MR. U K NAIR

MR A BARMAN

MR. A BORO

SC, G U

32 WP(C)/2816/2019  
FIXED

SYED DERAZUDDIN AHMED

**Versus**

THE STATE OF ASSAM AND 6 ORS.

MR. R C SAIKIA

MS. B PHOM

SC, SEC. EDU.

MR. U K NAIR

MR. A CHETRY

MR D CHAKRABORTY

MS. N SHYAMAL

MR. M P SHARMA

SC, BTC

**HEARING**33 WP(C)/6956/2015  
P/H

CHARAN KUMAR BRAHMA

**Versus**

THE BODOLAND UNIVERSITY and 3 ORS.

MR.D SARMA

MRA UPADHYAY

MR.P UPADHYAY

MRT BORA

MRV K BAROOAH

MR.N NATH

34 WP(C)/1855/2014  
FIXED

SMT. ARADHANA HAZARIKA

**Versus**

THE STATE OF ASSAM AND 5 ORS

MR.P K GOSWAMI

MS.B CHOUDHURY

MR.A CHOUDHURY

MR.D CHOUDHURY

GA, ASSAM

MR.U K GOSWAMI

SC, FINANCE

SC, EDU

MRSA VERMA

35 WP(C)/6372/2015  
FIXED

PROF. MAGUNI CHARAN BEHRA

**Versus**THE VICE CHANCELLOR, RAJIB GANDHI  
UNIVERSITY and ANR

MR.A K PURKAYASTHA

MR.S SHARMA

MR.P K BORDOLOI

MR.N N UPADHAYA

MR. S K DEORI (SC, RAJIV

GANDHI UNIVERSITY)

36 Review.Pet./187/2018  
WP(C) 4751/2018(D/O), FIXED

SRI BIREN SARMA

**Versus**

THE STATE OF ASSAM AND 3 ORS

MR. C BHATTACHARYYA

MR. S S BARUAH

GA, ASSAM

MR. N ANAND (R2,R3)

MR H ALI (R2,R3)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

-

|     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR. J P SHARMA        | 17-06-2019 | To | 31-12-2019 |
| 2)  | MR A GOENKA           | 10-07-2019 | To | 20-09-2019 |
| 3)  | MS D D ROY            | 07-08-2019 | To | 07-11-2019 |
| 4)  | MR. R K MALAKAR       | 03-09-2019 | To | 13-09-2019 |
| 5)  | MS R S SADIAL         | 05-09-2019 | To | 17-09-2019 |
| 6)  | MR. M L PANDIA        | 05-09-2019 | To | 17-09-2019 |
| 7)  | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 8)  | MR. A SARMA           | 03-09-2019 | To | 31-10-2019 |
| 9)  | MR. N C DAS           | 09-09-2019 | To | 27-09-2019 |
| 10) | S BORGHAIN            | 09-09-2019 | To | 13-09-2019 |
| 11) | MR D K DAS            | 10-09-2019 | To | 16-09-2019 |
| 12) | MS. B CHOWDHURY       | 10-09-2019 | To | 27-09-2019 |
| 13) | MR J A HASSAN         | 10-09-2019 | To | 13-09-2019 |
| 14) | MR. A BHATTACHARYA    | 11-09-2019 | To | 20-09-2019 |
| 15) | MR. K R BORA          | 11-09-2019 | To | 16-09-2019 |
| 16) | MR. M K SHARMA        | 12-09-2019 | To | 21-09-2019 |
| 17) | MR H Dey              | 11-09-2019 | To | 20-09-2019 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 1 TO 79 ALONG WITH  
THE FOLLOWING MATTERS]**

| Sr.No.                   | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|--------------------------|--|--|--|---|
| <b>DELIVERY OF ORDER</b> |  |  |  |   |
| 1                        | WP(C)/2082/2019                                      | DHANESOR KATHAR<br><b>Versus</b><br>KARBI ANGLONG AUTONOMOUS<br>COUNCIL AND 7 ORS. | MR. B CHAKRAVARTY<br>MS THUYEKHRULU                                | MR D DAS (R8)<br>MR H BEZBARUA (R8)<br>SC, K A A C  |
| <b>ADMISSION</b>         |  |  |  |   |
| 2                        | WP(C)/3278/2019<br>FIXED                             | ROFI UZ ZAMAN AND 35 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.        | MR. K N CHOUDHURY<br>MR. J PATOWARY<br>MR. R M DEKA<br>MR. D J DAS | SC, HEALTH  |
| 3                        | WP(C)/4716/2019<br>FIXED                             | RAVIKANT YADAV<br><b>Versus</b><br>UNION OF INDIA AND 2 ORS                        | MS. S BORA<br>MS. N CHAKRABORTY                                    | ASSTT.S.G.I.  |
| <b>HEARING</b>           |  |  |  |   |
| 4                        | WP(C)/6395/2010<br>CAVT. NO. 1532/2010<br>P/H, FIXED | DILIP KUMAR MAZUMDAR and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS       | MR.S P ROY<br>MR.R P N SINGH<br>MRK KALITA<br>MR.K RAJBONGSHI      | GA, ASSAM<br>MR.A K JAIN<br>MS.R D MOZUMDAR<br>FOR CAVEATOR                               |
| <b>WITH</b>              |  |  |  |   |
| 5                        | WP(C)/6198/2011                                      | DILIP KUMAR MAZUMDAR<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS                | MR.S P ROY<br>MR.D NANDI<br>MR.R P N SINGH<br>MR.K RAJBONGSHI      | GA, ASSAM<br>MS.R D MOZUMDAR<br>MRS.V L SINGH<br>MS.R BEGUM<br>MRSS KUMARI<br>SC, REVENUE |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

-

-----

|     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR. J P SHARMA        | 17-06-2019 | To | 31-12-2019 |
| 2)  | MR A GOENKA           | 10-07-2019 | To | 20-09-2019 |
| 3)  | MS D D ROY            | 07-08-2019 | To | 07-11-2019 |
| 4)  | MR. R K MALAKAR       | 03-09-2019 | To | 13-09-2019 |
| 5)  | MS R S SADIAL         | 05-09-2019 | To | 17-09-2019 |
| 6)  | MR. M L PANDIA        | 05-09-2019 | To | 17-09-2019 |
| 7)  | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 8)  | MR. A SARMA           | 03-09-2019 | To | 31-10-2019 |
| 9)  | MR. N C DAS           | 09-09-2019 | To | 27-09-2019 |
| 10) | S BORGHAIN            | 09-09-2019 | To | 13-09-2019 |
| 11) | MR D K DAS            | 10-09-2019 | To | 16-09-2019 |
| 12) | MS. B CHOWDHURY       | 10-09-2019 | To | 27-09-2019 |
| 13) | MR J A HASSAN         | 10-09-2019 | To | 13-09-2019 |
| 14) | MR. A BHATTACHARYA    | 11-09-2019 | To | 20-09-2019 |
| 15) | MR. K R BORA          | 11-09-2019 | To | 16-09-2019 |
| 16) | MR. M K SHARMA        | 12-09-2019 | To | 21-09-2019 |
| 17) | MR H Dey              | 11-09-2019 | To | 20-09-2019 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),  
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

| Sr.No.         | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate                        |
|----------------|--|---|---|--|
| <b>ORDERS</b>  |  |   |   |  |
| 1              | Crl.M.C./43/2014<br>in Crl.A. 23/14(D/O), WITH<br>Crl.A.(J) 140/13(D/O) & P.B. 2<br>NOS. | RADHANATH YADAV,<br><b>Versus</b><br>THE STATE OF ASSAM,                  | MR.R P SARMAH<br>MR.A NATH<br>MR.D DOLEY<br>MS.P SHARMA                                     | PP, ASSAM                                  |
| 2              | Crl.M.C./11/2015<br>in CRL.A. 146/12(D/O) & P.B. 1<br>NO.                                | SHYAMLENDU DEB and ANR<br><b>Versus</b><br>THE STATE OF ASSAM             | MR.S CHETIA<br>MR.S DEB   | PP, ASSAM                                  |
| 3              | Crl.A./50/2018<br>WITH OFFICE NOTE, LCR 6 FILES<br>& P.B. 2 NOS.                         | AYUB ALI<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR H R A CHOUDHURY<br>MR. I A HAZARIKA<br>MR A AHMED<br>MR. I U CHOWDHURY<br>MR. A I UDDIN  | PP, ASSAM                                  |
|                | <b>WITH</b><br>I.A.(Crl.)/122/2018<br><b>in</b> Crl.A./50/2018                           | AYUB ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                   | MR H R A CHOUDHURY<br>MR. I A HAZARIKA<br>MR. A AHMED<br>MR. I U CHOWDHURY<br>MR. A I UDDIN | PP, ASSAM                                  |
|                | <b>WITH</b><br>I.A.(Crl.)/124/2018<br><b>in</b> Crl.A./50/2018                           | HISAB UDDIN AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR        | MR H R A CHOUDHURY<br>MR. I A HAZARIKA<br>MR A AHMED<br>MR. I U CHOWDHURY<br>MR. A I UDDIN  | MS. B .BHUYAN, ADDL. PP,<br>ASSAM          |
| 4              | Crl.A./28/2019<br>WITH OFFICE NOTE & LCR 6 FILES   | SRI KONBHAITY DAS @ LAKHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR A UPADHYAY<br>MS. K JAIN<br>MR. P UPADHYAY   | PP, ASSAM<br>MR. H. SARMA,ADDL<br>PP,ASSAM |
|                | <b>WITH</b><br>I.A.(Crl.)/65/2019<br><b>in</b> Crl.A./28/2019                            | SRI KONBHAITY DAS @ LAKHAN<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR A UPADHYAY<br>MS. K JAIN   | PP, ASSAM<br>MR. H. SARMA,ADDL<br>PP,ASSAM |
| <b>HEARING</b> |  |   |   |  |
| 5              | Crl.A./91/2016<br>WITH LCR 5 FILES & P.B. 2 NOS.,<br>FIXED                               | SMTI BIJULI BARMAN and ANR<br><b>Versus</b><br>THE STATE OF ASSAM and ANR | MR.B K MAHAJAN<br>MR.P K DAS<br>MRN J DAS<br>MR.A CHOUDHURY<br>MR.R ALI                     | PP, ASSAM                                  |



|    |   |  |   |   |
|----|---|--|---|---|
| 6  | Crl.A./152/2016<br>WITH LCR 5 FILES & P.B. 2 NOS.,<br>FIXED | SRI KAJOL CHAKRABORTY<br><b>Versus</b><br>THE STATE OF ASSAM and ANR | MR.B K MAHAJAN<br>MR.P K DAS<br>MRN J DAS<br>MR.A CHOUDHURY<br>MR.R ALI | PP, ASSAM                                   |
| 7  | Crl.A./179/2016<br>WITH LCR 6 FILES & P.B. 2 NOS.           | SRI DIBYAJYOTI BORAH<br><b>Versus</b><br>THE STATE OF ASSAM and ANR  | MRM RAHMAN<br>MRS BORGHAIN<br>MSB DEVI<br>MR.M BORGHAIN                 | PP, ASSAM                                   |
| 8  | CRL.A(J)/15/2017<br>WITH LCR 7 FILES & P.B. 2 NOS.          | AKAN GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR.L GOGOI<br>AMICUS CURIAE   | PP, ASSAM                                   |
| 9  | CRL.A(J)/25/2017<br>WITH LCR 5 FILES & P.B. 2 NOS.          | ANIL KANDA<br><b>Versus</b><br>THE STATE OF ASSAM                    | MS. A DAS, AMICUS<br>CURIAE   | PP, ASSAM                                   |
| 10 | CRL.A(J)/61/2017<br>WITH LCR 4 FILES & P.B. 2 NOS.          | RAJEN BORO @ GOBLA<br><b>Versus</b><br>THE STATE OF ASSAM            | MS. S K NARGIS<br>AMICUS CURIAE   | PP, ASSAM                                   |
| 11 | CRL.A(J)/102/2017<br>WITH LCR 4 FILES & P.B. 2 NOS.         | PRADIP HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM               | MR.L GOGOI<br>AMICUS CURIAE   | MRS K M SAIKIA<br>MS. S KHANAM<br>PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

-

|     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR. J P SHARMA        | 17-06-2019 | To | 31-12-2019 |
| 2)  | MR A GOENKA           | 10-07-2019 | To | 20-09-2019 |
| 3)  | MS D D ROY            | 07-08-2019 | To | 07-11-2019 |
| 4)  | MR. R K MALAKAR       | 03-09-2019 | To | 13-09-2019 |
| 5)  | MS R S SADIAL         | 05-09-2019 | To | 17-09-2019 |
| 6)  | MR. M L PANDIA        | 05-09-2019 | To | 17-09-2019 |
| 7)  | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 8)  | MR. A SARMA           | 03-09-2019 | To | 31-10-2019 |
| 9)  | MR. N C DAS           | 09-09-2019 | To | 27-09-2019 |
| 10) | S BORGHAIN            | 09-09-2019 | To | 13-09-2019 |
| 11) | MR D K DAS            | 10-09-2019 | To | 16-09-2019 |
| 12) | MS. B CHOWDHURY       | 10-09-2019 | To | 27-09-2019 |
| 13) | MR J A HASSAN         | 10-09-2019 | To | 13-09-2019 |
| 14) | MR. A BHATTACHARYA    | 11-09-2019 | To | 20-09-2019 |
| 15) | MR. K R BORA          | 11-09-2019 | To | 16-09-2019 |
| 16) | MR. M K SHARMA        | 12-09-2019 | To | 21-09-2019 |
| 17) | MR H Dey              | 11-09-2019 | To | 20-09-2019 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 6**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

| Sr.No.           | Case Number                                | Main Parties  | Petitioner Advocate  | Respondent Advocate                       |
|------------------|--|---|--|---|
| <b>ADMISSION</b> |  |   |  |   |
| 1                | WP(C)/5229/2016<br>WITH LCR                | LALBHANU @ LAL BHANU BEGUM<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS   | MR.A R SIKDAR<br>MR.N AHMED<br>MR.M H TALUKDAR<br>MISS S PERBEEN                               | GA, ASSAM R2,3, and 4<br>ASSTT.S.G.I.(R1) |
| 2                | WP(C)/5402/2017<br>WITH LCR 2 FILES, FIXED | JAKIR HUSSAIN<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS.               | MR.B C DAS<br>MR.B BARMAN  | GA, ASSAM<br>ASSTT.S.G.I.                 |
| 3                | WP(C)/6109/2017<br>WITH LCR 1 FILE         | NANDA RANI SARKAR<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS            | MR.A S DHILLON<br>MR B KAUSHIK<br>MS.A KAPINJAL  | GA, ASSAM<br>ASSTT.S.G.I.                 |
| 4                | WP(C)/6128/2017<br>WITH LCR 1 FILE         | FAJILA KHATUN @ FAJILA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS | MR.T H HAZARIKA<br>MR. S DEKA<br>MR.M CHETIA<br>MR.A RASHID<br>MR.K ISLAM                      | GA, ASSAM<br>ASSTT.S.G.I.                 |
| 5                | WP(C)/6132/2017<br>WITH LCR 1 FILE         | ABDUL KALAM @ ABUL KALAM<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS     | MR.M U MAHMUD<br>MR.A DAS<br>MR.R BORAH<br>MD.S ISLAM<br>MR.S HOQUE<br>MS.C KALITA<br>MR.M ALI | GA, ASSAM<br>ASSTT.S.G.I.                 |
| 6                | WP(C)/6150/2017                            | NURUL ISLAM @ MD. NOOR ISLAM<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS | MR.A R SIKDAR<br>MR.N AHMED<br>MR.A ALI  | GA, ASSAM<br>ASSTT.S.G.I.                 |
| 7                | WP(C)/6164/2017<br>WITH LCR                | NABIBAR RAHMAN<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS               | MR. S K JAIN<br>MR. A GANGULY<br>MR. A BORA  | GA, ASSAM<br>ASSTT.S.G.I.                 |
| 8                | WP(C)/6171/2017<br>WITH LCR 1 FILE         | JOYGON NESSA @ JOYGUN NESSA<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS  | MR.A R SIKDAR<br>MR.A ALI<br>MR.M H TALUKDAR   | GA, ASSAM(R2-4)<br>ASSTT.S.G.I.R1         |
| 9                | WP(C)/6173/2017                            | RAIMOHAN DEBNATH<br><b>Versus</b><br>THE UNION OF INDIA and 7 ORS             | MR.M U MONDAL<br>MSN NASRIN<br>MDI H KHAN  | GA, ASSAM<br>ASSTT.S.G.I.                 |

|    |   |  |   |   |
|----|---|--|---|---|
| 10 | <b>WITH</b><br>WP(C)/6179/2017                                    | PURNA LAKHI DEBNATH<br><b>Versus</b><br>THE UNION OF INDIA and 7 ORS                       | MR. M U MONDAL<br>MS N NASRIN<br>MD I H KHAN  | GA, ASSAM<br>ASSTT.S.G.I.   |
| 11 | WP(C)/6174/2017<br>WITH LCR                                       | NAMAR ALI<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS                                 | MR.J U N M LASKAR<br>MS. A AHMED  | GA, ASSAM<br>ASSTT.S.G.I.   |
| 12 | WP(C)/6186/2017<br>WITH LCR 1 FILE                                | MD TAJUDDIN<br><b>Versus</b><br>THE UNION OF INDIA and 5 ORS                               | MR.A R TALUKDAR<br>MR.A H M R CHOUDHURY<br>MR.A T M HUSSAIN   | GA, ASSAM<br>ASSTT.S.G.I.   |
|    | <b>WITH</b><br>I.A.(Civil)/3328/2017<br><b>in</b> WP(C)/6186/2017 | MD TAJUDDIN<br><b>Versus</b><br>THE UNION OF INDIA and 5 ORS                               | MR. A R TALUKDAR<br>MR. A H M R CHOUDHURY<br>MR. A T M HUSSAIN  | GA, ASSAM<br>ASSTT.S.G.I.   |
| 13 | WP(C)/6198/2017<br>WITH LCR                                       | KALAMJAN<br><b>Versus</b><br>THE UNION OF INDIA and 4 ORS                                  | MR. M U MAHMUD<br>MR. A DAS<br>MR. S ISLAM<br>MR. S HAQUE<br>MRS R BORAH<br>MS. C KALITA<br>MR. M ALI | GA, ASSAM<br>ASSTT.S.G.I.   |
| 14 | WP(C)/6199/2017<br>WITH LCR                                       | KHALIL ALI @ KHALIL UDDIN<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS.                | MR.M ALI<br>MRS.M SARMA<br>MR.F HAQUE   | GA, ASSAM<br>ASSTT.S.G.I.   |
| 15 | WP(C)/6224/2017<br>WITH LCR                                       | MD ABDUL KHALEK @ ABDUL KHALIK<br>and ANR<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS | MS.M GOGOI<br>MS.J A KHANAM<br>MR.S A AHMED   | GA, ASSAM<br>ASSTT.S.G.I.   |
| 16 | WP(C)/6272/2017<br>WITH LCR                                       | LAL MAHAMMAD<br><b>Versus</b><br>THE UNION OF INDIA and 5 ORS                              | MS.M GOGOI<br>MS.J A KHANAM<br>MR.S A AHMED   | GA, ASSAM<br>ASSTT.S.G.I.   |
| 17 | WP(C)/701/2018<br>WITH LCR, FIXED                                 | MD. LAL MIA AND 3 ORS.<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS.                   | MS. D GHOSH   | GA, ASSAM<br>SC, NRC, MS A VERMA<br>ASSTT.S.G.I.<br>SC, F.T.<br>SC, ECI, MR D BARUAH                            |
| 18 | WP(C)/7928/2018   | MUSSTT. NILBHAN<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.                          | MR. M U MAHMUD<br>MR. B CHOWDHURY<br>MR S HOQUE<br>MR. A BAREK  | SC, NRC<br>MR J PAYENG<br>MR. D BARUAH<br>ASSTT.S.G.I.<br>MRS A VERMA<br>SC, F.T<br>SC, ELECTION<br>COMMISSION. |
| 19 | WP(C)/89/2019<br>WITH LCR   | ASTAMI BISWAS AND 2 ORS.<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS.                     | MR. S DASGUPTA<br>MR. A K GUPTA<br>MS. M DASGUPTA<br>MR. R S MISHRA<br>MR. R DEY                      | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T   |
| 20 | WP(C)/703/2019<br>WITH LCR  | HASINA BEGUM @ KHUSBURA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.            | MR. U DUTTA   | MR. D BARUAH<br>SC, NRC<br>MS. A VERMA<br>MR J PAYENG<br>ASSTT.S.G.I.<br>SC, ECI<br>SC, F.T                     |
| 21 | WP(C)/2926/2019<br>WITH LCR                                       | TALEBAR RAHMAN @ TALU MUNSHI<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS.             | MR. J AHMED<br>MR. G HUSSAIN<br>MR. P RAHMAN  | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI   |
| 22 | WP(C)/3044/2019<br>WITH LCR                                       | KULSUMA BEGUM @ KULSUM BIBI<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.              | MR. U DUTTA   | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ECI   |
| 23 | WP(C)/3431/2019<br>WITH LCR                                       | RENUKA HAJONG<br><b>Versus</b><br>THE UNION OF INDIA AND 3 ORS.                            | MR. P HAZARIKA<br>MR. U DUTTA<br>MR. H S BORAH<br>MR D SAIKIA   | SC, NRC<br>ASSTT.S.G.I.<br>SC, F.T<br>SC, ELECTION<br>COMMISSION.   |

|    |                             |  |   |   |
|----|-----------------------------|--|---|---|
| 24 | WP(C)/3648/2019<br>WITH LCR | FAJAR ALI @ FAYZAR ALI<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS        | MR. J AHMED<br>MR. A KHAN<br>MR. P A AHMED<br>MR. P ALI     | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T |
| 25 | WP(C)/3895/2019<br>WITH LCR | JESMINA KHATUN @ JESMIN NEHAR<br><b>Versus</b><br>THE UNION OF INDIA AND 7 ORS | MRS D BORAH<br>MR. J AHMED<br>MR. P A AHMED<br>MR A HUSSAIN | SC, NRC<br>ASSTT.S.G.I.<br>SC, ELECTION<br>COMMISSION.<br>SC, F.T |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

-

-----

|     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR. J P SHARMA        | 17-06-2019 | To | 31-12-2019 |
| 2)  | MR A GOENKA           | 10-07-2019 | To | 20-09-2019 |
| 3)  | MS D D ROY            | 07-08-2019 | To | 07-11-2019 |
| 4)  | MR. R K MALAKAR       | 03-09-2019 | To | 13-09-2019 |
| 5)  | MS R S SADIAL         | 05-09-2019 | To | 17-09-2019 |
| 6)  | MR. M L PANDIA        | 05-09-2019 | To | 17-09-2019 |
| 7)  | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 8)  | MR. A SARMA           | 03-09-2019 | To | 31-10-2019 |
| 9)  | MR. N C DAS           | 09-09-2019 | To | 27-09-2019 |
| 10) | S BORGHAIN            | 09-09-2019 | To | 13-09-2019 |
| 11) | MR D K DAS            | 10-09-2019 | To | 16-09-2019 |
| 12) | MS. B CHOWDHURY       | 10-09-2019 | To | 27-09-2019 |
| 13) | MR J A HASSAN         | 10-09-2019 | To | 13-09-2019 |
| 14) | MR. A BHATTACHARYA    | 11-09-2019 | To | 20-09-2019 |
| 15) | MR. K R BORA          | 11-09-2019 | To | 16-09-2019 |
| 16) | MR. M K SHARMA        | 12-09-2019 | To | 21-09-2019 |
| 17) | MR H Dey              | 11-09-2019 | To | 20-09-2019 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 7**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, RELATING TO CIVIL  
BENCH ( MAC.APPEAL MATTERS ) ALONG WITH  
THE FOLLOWING MATTERS.]**

| Sr.No.                  | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate  |
|-------------------------|--|--|--|--|
| <b><u>ADMISSION</u></b> |  |  |  |  |
| 1                       | WP(C)/6846/2017<br>FIXED   | GAKUL BASUMATARY and 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM and 6 ORS.                    | MR.R K MALAKAR<br>MRS.H KALITA<br>MSK R SANKAR               | GA, ASSAM  |
| <b><u>ORDERS</u></b>    |  |  |  |  |
| 2                       | MACApp./853/2018<br>WITH LCR, B/O                                  | MD ATIKUL HUSSAIN @ ATIKUR<br><b>Versus</b><br>MD MUKTAR HUSSAIN AND ANR                         | MS. R CHOUDHURY<br>MS. S S ZIA<br>MR D. CHAKRABORTY          | MR. B K PURKAYASTHA<br>(R2)<br>MS. M BORUAH (R2)<br>L KALITA (R2)  |
| <b><u>HEARING</u></b>   |  |  |  |  |
| 3                       | MACApp./210/2015<br>WITH LCR                                       | THE NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>SMTI MONI BHENGRA and 2 ORS        | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MS. P DAS<br>MS K DEKA | GA, ASSAM<br>MR. M K NEOG (R-1)<br>MR. S K SINGHA(R-1)<br>MR. C K S BARUAH (R-3)<br>MR. B KUMAR (R-2)<br>MR. M K DUTTA (R-2) |
|                         | <b>WITH</b><br>I.A./1933/2015<br><b>in</b> MACApp./210/2015        | THE NATIONAL INSURANCE COMPANY<br>LIMITED<br><b>Versus</b><br>SMTI MONI BHENGRA and 2 ORS        | MS.R D MOZUMDAR<br>MS.C MOZUMDAR<br>MS.P DAS<br>MS.K DEKA    |  |
|                         | <b>WITH</b><br>I.A.(Civil)/1255/2018<br><b>in</b> MACApp./210/2015 | THE NATIONAL INSURANCE COMPANY<br>LTD.<br><b>Versus</b><br>SMTI. MONI BHENGRA AND 2 ORS          | MS. R D MOZUMDAR<br>MS. C MOZUMDAR<br>MR. S P SHARMA         | MR. M K NEOG   |
| 4                       | MACApp./218/2015<br>WITH LCR                                       | MD SHAMIM AHMED<br><b>Versus</b><br>THE DIVISIONAL MANAGER ORIENTAL<br>INSURANCE CO. LTD and ANR | MR.A R AGARWALA  | MR.R C PAULR-1   |
| 5                       | MACApp./272/2016<br>WITH LCR                                       | THE ORIENTAL INSURANCE COMPANY<br>LTD<br><b>Versus</b><br>MRS HAMIDA BEGUM and 5 ORS             | MS.R D MOZUMDAR<br>MS.C MOZUMDAR                             | MR.B CHAKRAVARTYR- 1-3<br>MS.P UPAMANYU(R- 1-3)  |

|    |   |  |  |  |
|----|---|--|--|--|
| 6  | MACApp./379/2017<br>CAVT. NO. 3/2017<br>WITH LCR, FIXED | SRI NIRAB HARPAL and ANR<br><b>Versus</b><br>KAMALA KONWAR                     | MR.R K DUTTA<br>MR.U J SAIKIA<br>MR.N NATH                             | MR.P BHOWMICK<br>MR.R DEKA<br>MR. S ROY<br>MR. M H LASKAR<br>FOR CAVEATOR      |
| 7  | MACApp./596/2017<br>WITH LCR, B/O                       | PRAKASH TODI<br><b>Versus</b><br>ORIENTAL INSURANCE CO. LTD. and ANR           | MR.S CHAMARIA<br>MR.M PHUKAN<br>MR.S CHANDA                            | MR.A DUTTA<br>MRS.P M DUTTA  |
| 8  | WP(C)/1710/2017<br>FIXED                                | GUNAJAY CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM and 4 ORS.            | MR.U K NAIR<br>MR.S K DAS<br>MR R KARIM                                | GA, ASSAM<br>MS. M BHATTACHARJEE (R<br>4)                                      |
| 9  | MACApp./625/2018<br>WITH LCR, FIXED                     | SUMIT SINGHA<br><b>Versus</b><br>HARENDRA DEB                                  | MR. M TALUKDAR<br>MR T PAUL  | MR. A DUTTA (R3)<br>MRS. P M DUTTA (R3)  |
| 10 | WP(C)/989/2018<br>FIXED                                 | ASHIM DEB AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.         | MS. S SEAL<br>MR. I H SAIKIA<br>MS. S KANUNGOE<br>MR. K KALITA         | SC, EMPLOYMENT AND<br>CRAFTSMAN TRAINING<br>GA, ASSAM<br>MR. S S ROY           |
| 11 | <b>WITH</b><br>WP(C)/4133/2012                          | SMT. KIRAN BHUYAN and 11 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS    | MR.P N GOSWAMI<br>MR.I CHOUDHURY<br>MR.N J KHATANIAR<br>MS. H GOSWAMI  | MR.S CHAMARIA<br>SC, FINANCE<br>SC, AGRI. DEPARTMENT                           |
| 12 | <b>WITH</b><br>WP(C)/5022/2012                          | SMT. KIRAN BHUYAN and 11 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS    | MR.I CHOUDHURY<br>MR.N J KHATANIAR<br>MS.N SULTANA                     | MR.S CHAMARIA<br>SC, AGRI. DEPARTMENT<br>SC, FINANCE                           |
| 13 | <b>WITH</b><br>WP(C)/7184/2015                          | SMT. KIRAN BHUYAN and 11 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS | MR.I CHOUDHURY<br>MR.N J KHATANIAR<br>MR.A PHUKAN<br>MRS.R S CHOUDHURY | SC, FINANCE<br>SC. AGRICULTURE   |
| 14 | <b>WITH</b><br>WP(C)/7865/2016                          | AMAR DEY and 7 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS            | MR.P K ROY<br>MR.S K CHAKRABORTY<br>MS.M DUTTA<br>MS.A CHAKRABORTY     | MR.S CHAMARIA<br>SC, AGRI. DEPARTMENT  |
| 15 | <b>WITH</b><br>WP(C)/3930/2017                          | SUROJIT PAUL<br><b>Versus</b><br>THE STATE OF ASSAM and 3 ORS.                 | MR.M R CHOUDHURY<br>MR.I H SAIKIA<br>MS.S KANUNGOE<br>MR.M R CHOUDHURY | GA, ASSAM<br>MR.Y DOLOIR- 1-4<br>MR. S K MEDHI (ADDL.<br>ADVOCATE GEN., ASSAM) |
| 16 | WP(C)/1728/2018<br>FIXED                                | PRABHU DEO THAKUR<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.            | MR. I HASIEB<br>MS. Y SHAIZA<br>MR. H RAHMAN (SR. ADV.)                | SC, HEALTH   |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

-

-----

|     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR. J P SHARMA        | 17-06-2019 | To | 31-12-2019 |
| 2)  | MR A GOENKA           | 10-07-2019 | To | 20-09-2019 |
| 3)  | MS D D ROY            | 07-08-2019 | To | 07-11-2019 |
| 4)  | MR. R K MALAKAR       | 03-09-2019 | To | 13-09-2019 |
| 5)  | MS R S SADIAL         | 05-09-2019 | To | 17-09-2019 |
| 6)  | MR. M L PANDIA        | 05-09-2019 | To | 17-09-2019 |
| 7)  | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 8)  | MR. A SARMA           | 03-09-2019 | To | 31-10-2019 |
| 9)  | MR. N C DAS           | 09-09-2019 | To | 27-09-2019 |
| 10) | S BORGHAIN            | 09-09-2019 | To | 13-09-2019 |
| 11) | MR D K DAS            | 10-09-2019 | To | 16-09-2019 |
| 12) | MS. B CHOWDHURY       | 10-09-2019 | To | 27-09-2019 |
| 13) | MR J A HASSAN         | 10-09-2019 | To | 13-09-2019 |
| 14) | MR. A BHATTACHARYA    | 11-09-2019 | To | 20-09-2019 |

|     |                |            |    |            |
|-----|----------------|------------|----|------------|
| 15) | MR. K R BORA   | 11-09-2019 | To | 16-09-2019 |
| 16) | MR. M K SHARMA | 12-09-2019 | To | 21-09-2019 |
| 17) | MR H Dey       | 11-09-2019 | To | 20-09-2019 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 8**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - IV) ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.           | Case Number                                    | Main Parties   | Petitioner Advocate                                       | Respondent Advocate  |
|------------------|--|--|---|--|
| <b>MOTION</b>    |  |  |   |  |
| 1                | WP(C)/6045/2019<br>CAVT. NO.0833/2019<br>FIXED | UTPAL BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.             | MR. M K HUSSAIN<br>MRS. S Y AHMED<br>MR. K U AHMED        | SC, PNRD<br>MR. P K BARMAN<br>MS. P CHUTIA<br>FOR CAVEATOR   |
| <b>WITH</b>      |  |  |   |  |
| 2                | WP(C)/5580/2019                                | SIRAJ ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                | MR A ALI<br>MS. M KHATUN                                  | SC, PNRD<br>GA, ASSAM  |
| <b>WITH</b>      |  |  |   |  |
| 3                | WP(C)/5643/2019<br>CAVT. NO. 0785/2019         | GURUPAD PAUL<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.             | MR. S NEOG<br>MS. S G BARUAH<br>MR. B BORGHAIN            | SC, PNRD<br>MR. B RAHMAN<br>MR. A ROY<br>FOR CAVEATOR  |
| <b>WITH</b>      |  |  |   |  |
| 4                | WP(C)/5767/2019                                | HASMAT ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.               | MR A ALI<br>MS. M KHATUN                                  | SC, PNRD<br>GA, ASSAM  |
| <b>ADMISSION</b> |  |  |   |  |
| 5                | WP(C)/3281/2018<br>FIXED                       | LAL MIAH AND 7 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.      | MR. U K NAIR<br>MS. A HUSSAIN<br>MR R ISLAM<br>MS. M DEKA | MR. D P CHALIHA (R5-R8)<br>DR. B AHMED (SC, CO<br>OPERATIVE)<br>SC, CO OP<br>MR. N HAQUE<br>MR. U K NAIR<br>MR. P J SAIKIA (R4)<br>MR. R ISLAM (R5-R8)<br>MR. A K AZAD<br>MR. S R BARBHUIYA<br>MR M HUSSAIN<br>MR. U P CHALIHA (R5-R8)<br>MS. D DUTTA (R4) |
| 6                | WP(C)/5342/2019<br>FIXED                       | JAKIR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.            | MR H R A CHOUDHURY<br>MR. H ALI<br>MR. R A CHOUDHURY      | SC, PNRD<br>MR. M NATH<br>MR. R ALI<br>MR A S SK   |
| <b>WITH</b>      |  |  |   |  |
| 7                | WP(C)/5140/2019                                | WAHAB ALI AHMED AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS. | MR. A M KHAN  | SC, PNRD   |



|                |  |   |   |   |
|----------------|--|---|---|---|
| 8              | WP(C)/6120/2019<br>CAVT. NO.0674/2019<br>FIXED             | KAMRUL ISLAM<br><b>Versus</b><br>THE ASSAM FISHERIES DEVELOPMENT<br>CORPORATION LTD. (AFDC) AND 3 ORS.  | MR. S K TALUKDAR<br>MR. J M A CHOUDHURY<br>MR. A B T HAQUE  | GA, ASSAM<br>MR. N C DAS<br>MS. M DEVI<br>MR. A DAS<br>SC, AFDC<br>FOR CAVEATOR |
| 9              | WP(C)/6196/2019<br>FIXED                                   | BIDYADHAR DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.   | MR. R P SARMAH<br>MR. P N SHARMA<br>MS S P CHETRY   | SC, PNRD<br>GA, ASSAM<br>MR J K PARAJULI<br>MR. S K CHAKRABORTY                 |
| <b>HEARING</b> |  |   |   |   |
| 10             | WP(C)/7454/2017<br>P/H, FIXED                              | ON THE DEATH OF JAI PRAKASH SINGH,<br>PROP. OF THE M/S. MAKUM MOTORS,<br>THE FOLLOWING LEGAL HEIRS ARE -<br><b>Versus</b><br>THE UNION OF INDIA and 5 ORS.  | MR.A C BURAGOHAIN<br>MR. Y S MANNAN<br>MR.H BURAGOHAIN<br>MS.M BORAH<br>MR.G Z AHMED<br>MS. M BHATTACHARYYA<br>MS. N BARUAH<br>MR.S HAZARIKA  | J P MORE<br>MR. A CHOUDHURY<br>ASSTT.S.G.I.                                     |
| 11             | WP(C)/7456/2017  | ON THE DEATH OF LATE JAI PRAKESH<br>SINGH, PROP. M/S. B.N.SINGH PETROL<br>SERVICE STATION, REPRESENTING<br><b>Versus</b><br>THE UNION OF INDIA and 5 ORS.   | MR.A C BURAGOHAIN<br>MR. Y S MANNAN<br>MR.H BURAGOHAIN<br>MS.M BORAH<br>MR.G Z AHMED<br>MS. M BHATTACHARYYA<br>MS. N BARUAH                   | MR. J P MORE<br>SC, IOC<br>MR. CHOUDHURY, R<br>ASSTT.S.G.I.                     |
|                | <b>WITH</b><br>I.A.(Civil)/966/2018<br>in WP(C)/7456/2017  | SMTI. SUNITA SINGH<br><b>Versus</b><br>M/S B.N. SINGH PETROL SERVICE<br>STATION   | MR. A GOYAL<br>MR. A CHOUDHURY<br>MR. J P MORE  | MR. H BURAGOHAIN<br>SC, I O C   |
|                | <b>WITH</b><br>I.A.(Civil)/2405/2018<br>in WP(C)/7456/2017 | SMTI. SUNITA SINGH<br><b>Versus</b><br>M/S B.N SINGH PETROL SERVICE<br>STATION AND 5 ORS  | MR. A GOYAL<br>MR. A CHOUDHURY  | MR H BURAGOHAIN<br>ASSTT.S.G.I.   |
|                | <b>WITH</b><br>I.A.(Civil)/2707/2018<br>in WP(C)/7456/2017 | ON THE DEATH OF JAI PRAKASH SINGH,<br>HIS LEGAL HEIRS AND 5 ORS<br><b>Versus</b><br>THE UNION OF INDIA and 5 ORS.   | MR H BURAGOHAIN<br>MR. A GOYAL<br>MS. A DEVI<br>MISS. M BORAH<br>MR. D SINGH  | SC, I O C<br>ASSTT.S.G.I.   |
|                | <b>WITH</b><br>I.A.(Civil)/3900/2018<br>in WP(C)/7456/2017 | ON THE DEATH OF JAI PRAKASH SINGH,<br>HIS LEGAL HEIRS REPRESENTING<br><b>Versus</b><br>THE UNION OF INDIA and 5 ORS.  | MR H BURAGOHAIN<br>MS. M BORAH  | MR. A GOYAL<br>ASSTT.S.G.I.<br>SC, I O C  |
| 12             | WP(C)/7458/2017  | ON THE DEATH OF JAI PRAKASH SINGH,<br>PROP. M/S. MAKUM MOTORS, HIS LEGAL<br>HEIRS REPRESENTING and 3 ORS.<br><b>Versus</b><br>THE UNION OF INDIA and 5 ORS. | MR.A C BURAGOHAIN<br>MR. Y S MANNAN<br>MRS.M BORAH<br>MR.H BURAGOHAIN<br>MR.G Z AHMED<br>MS. M BHATTACHARYYA<br>MS. N BARUAH<br>MR.S HAZARIKA | MR. J P MORE<br>MR.A CHOUDHURY<br>ASSTT.S.G.I.<br>SC, IOC                       |
|                | <b>WITH</b><br>I.A.(Civil)/464/2018<br>in WP(C)/7458/2017  | SMTI. SUNITA SINGH<br><b>Versus</b><br>M/S MAKUM MOTORS, DIGBOI AND 5<br>ORS  | MR. A GOYAL<br>MR. A CHOUDHURY<br>MR. J P MORE  | MR. H BURAGOHAIN<br>MR. A C BURAGOHAIN<br>MR. M K CHOUDHURY<br>SC, I O C        |
|                | <b>WITH</b><br>I.A.(Civil)/2703/2018<br>in WP(C)/7458/2017 | ON THE DEATH OF JAI PRAKASH SINGH,<br>HIS LEGAL HEIRS AND 3 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS  | MR H BURAGOHAIN<br>MS. A DEVI<br>MISS. M BORAH<br>MR. D SINGH   | MR. A GOYAL<br>ASSTT.S.G.I.<br>SC, I O C  |

**WITH**  
I.A.(Civil)/3899/2018  
**in** WP(C)/7458/2017

ON THE DEATH OF JAI PRAKASH SINGH,  
PROP. M/S. MAKUM MOTORS, HIS LEGAL  
HEIRS REPRESENTING and 3 ORS.

MR H BURAGOHAIN  
MS. M BORAH

MR. A GOYAL  
ASSTT.S.G.I.  
SC, I O C

**Versus**

THE UNION OF INDIA and 5 ORS.

**WITH**  
13 WP(C)/7496/2017

M/S. SARMA and CO.,KALAIN  
**Versus**  
THE UNION OF INDIA and 5 ORS.

MR.A C BURAGOHAIN  
MR. Y S MANNAN  
MS.B HAZARIKA  
MR.H BURAGOHAIN  
MS.M BORAH  
MS. M BHATTACHARYYA  
MS. N BARUAH  
MR.S HAZARIKA

MR. J P MORE, R  
MR. A CHOUDHARY  
ASSTT.S.G.I.  
SC, IOC  
MR.M K CHOUDHURY

**WITH**  
I.A.(Civil)/422/2018  
**in** WP(C)/7496/2017

SMTI. SUNITA SINGH  
**Versus**  
M/S SARMA AND CO., KALAIN

MR. A GOYAL  
MR. A CHOUDHURY  
MR. J P MORE

MR. H BURAGOHAIN  
MR. A C BURAGOHAIN  
MR. M K CHOUDHURY  
SC, I O C

**WITH**  
I.A.(Civil)/3898/2018  
**in** WP(C)/7496/2017

M/S. SARMA and CO.,  
**Versus**  
THE UNION OF INDIA and 5 ORS.

MR H BURAGOHAIN  
MS. M BORAH

MR. A GOYAL  
ASSTT.S.G.I.  
SC, I O C

**WITH**  
14 WP(C)/7509/2017

M/S. SARMA and CO., SILCHAR  
**Versus**  
THE UNION OF INDIA and 5 ORS.

MR.A C BURAGOHAIN  
MR. Y S MANNAN  
MS.B HAZARIKA  
MR.H BURAGOHAIN  
MS.M BORAH  
MS. M BHATTACHARYYA  
MS. N BARUAH  
MR.S HAZARIKA

MR. B DEKA  
MR. A CHOUDHURY, R  
MR. J P MORE, R  
SC, IOC  
MR.M K CHOUDHURY  
ASSTT.S.G.I.

**WITH**  
I.A.(Civil)/454/2018  
**in** WP(C)/7509/2017

SMTI. SUNITA SINGHA  
**Versus**  
M/S SARMA AND CO., SILCHAR AND 5  
ORS

MR. A GOYAL  
MR. A CHOUDHURY  
MR. J P MORE  
MS. B PHOM  
MR. D TIWARI  
MR. T BOROOAH

MR. H BURAGOHAIN  
MR. M K CHOUDHURY  
MR. A C BURAGOHAIN  
SC, I O C

**WITH**  
I.A.(Civil)/3896/2018  
**in** WP(C)/7509/2017

M/S. SARMA AND CO., SILCHAR  
**Versus**  
THE UNION OF INDIA and 5 ORS.

MR H BURAGOHAIN  
MS. M BORAH

MR. A GOYAL  
ASSTT.S.G.I.  
SC, I O C

15 Co.Pet./15/2013

PRASANTA KR. GOGOI  
**Versus**  
TRANS VIRTUAL PVT. LTD. TVPL

MR.S KATAKI  
MR.A N CHOWDHURY  
MR.R M DAS

MR.T J MAHANTA  
MR.P P DUTTA  
MR. B CHOUDHURY, SC,  
Sales Tax Department  
MR. B SARMA

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

-

-----

|     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR. J P SHARMA        | 17-06-2019 | To | 31-12-2019 |
| 2)  | MR A GOENKA           | 10-07-2019 | To | 20-09-2019 |
| 3)  | MS D D ROY            | 07-08-2019 | To | 07-11-2019 |
| 4)  | MR. R K MALAKAR       | 03-09-2019 | To | 13-09-2019 |
| 5)  | MS R S SADIAL         | 05-09-2019 | To | 17-09-2019 |
| 6)  | MR. M L PANDIA        | 05-09-2019 | To | 17-09-2019 |
| 7)  | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 8)  | MR. A SARMA           | 03-09-2019 | To | 31-10-2019 |
| 9)  | MR. N C DAS           | 09-09-2019 | To | 27-09-2019 |
| 10) | S BORGHAIN            | 09-09-2019 | To | 13-09-2019 |
| 11) | MR D K DAS            | 10-09-2019 | To | 16-09-2019 |

|     |                    |            |    |            |
|-----|--------------------|------------|----|------------|
| 12) | MS. B CHOWDHURY    | 10-09-2019 | To | 27-09-2019 |
| 13) | MR J A HASSAN      | 10-09-2019 | To | 13-09-2019 |
| 14) | MR. A BHATTACHARYA | 11-09-2019 | To | 20-09-2019 |
| 15) | MR. K R BORA       | 11-09-2019 | To | 16-09-2019 |
| 16) | MR. M K SHARMA     | 12-09-2019 | To | 21-09-2019 |
| 17) | MR H Dey           | 11-09-2019 | To | 20-09-2019 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 9**

**[CRIMINAL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL  
BENCH (CRL.A.MATTERS) ALONG WITH THE FOLLOWING  
MATTERS.]**

| Sr.No.           | Case Number  | Main Parties  | Petitioner Advocate  | Respondent Advocate   |
|------------------|--|---|--|---|
| <b>ADMISSION</b> |  |   |  |   |
| 1                | Crl.Pet./949/2016<br>FIXED                               | MUSTAQUE ALI and ANR.<br><b>Versus</b><br>DR. DEBRAJ SAHA and ANR.                        | MR.T J MAHANTA<br>MR.M DUTTA<br>MR.A BARUA<br>MR.A BHATTACHARYA                                | MS.J GOGOI(R-1)<br>MR.K GOSWAMI(R-1)<br>MS.A NEOGR-1<br>PP, ASSAM                                     |
| 2                | Crl.Rev.P./125/2018<br>WITH LCR 1 FILE, FIXED            | ZAKIR HUSSAIN<br><b>Versus</b><br>KHAIRUN NESSA   | MR. P MAHANTA<br>MR. B PEGU<br>MR. R B GOHAIN  | MR. P CHOUDHURY<br>MR. S BORTHAKUR<br>MR. P K BORAH<br>MS. APARAJITA RANA                             |
| 3                | Crl.Rev.P./387/2018<br>FIXED                             | M/S. G.B. STORE AND ANR.<br><b>Versus</b><br>M/S. RAJ DISTRIBUTORS                        | MS P BARUAH<br>MR. S C KEYAL   | MR R GAUR<br>MR J C GAUR<br>MS. M GAUR  |
| 4                | Crl.Rev.P./461/2018<br>WITH LCR 4 FILES, FIXED           | GOLAP RABBANI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                             | MR. S C BISWAS<br>MR R KARIM<br>MR. P S BISWAS   | MR. M A SHEIKH (R2)<br>DR. K U AHMED (R2)<br>MR. M HOSSAIN (R2)<br>MS F INTAZ (R2)<br>PP, ASSAM       |
| 5                | Crl.Pet./803/2018<br>WITH LCR 1 FILE (SCANNED),<br>FIXED | DULUMONI SARMAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                            | MR J C BORAH<br>MR. D J BORAH  | MS. N S THAKURIA (R2)<br>PP, ASSAM<br>MR. G K THAKURIA (R2)   |
| 6                | Crl.Pet./1285/2018<br>FIXED                              | MARAMI SARMAH BARUAH<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                      | MS. N S THAKURIA<br>MR. G K THAKURIA   | MR J C BORAH (R2)<br>MS. D J BORAH (R2)<br>MS R B MAHMUD (R2)<br>PP, ASSAM                            |
| 7                | Crl.Pet./206/2019<br>FIXED                               | SRI SAI KRISHNA CONSTRUCTIONS AND<br>ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | DR. A SARAF<br>MR. A GOYAL<br>MR. A CHOUDHURY<br>MR. Z ISLAM<br>MR. S P SHARMA<br>MR. P BARUAH | MR. S SARMA (R2)<br>MR. R HAZARIKA (R2)<br>MR. C CHAKRAVARTY (R2)<br>MR T MEELEE (R2)<br>PP, ASSAM    |
| 8                | Crl.Pet./225/2019<br>FIXED                               | LACHIT BASUMATARY AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.              | MR. P K SARMA<br>MS. B BHUYAN  | MR. N DUBEY (R2)<br>PP, ASSAM   |
| 9                | Crl.Pet./393/2019<br>FIXED                               | SUNIL KUMAR SETHIA AND 3 ORS.<br><b>Versus</b><br>DEVENDRA KUMAR SETHIA AND ANR.          | MR. O P BHATI<br>MR T C DAS<br>MR. P SARMA<br>MR. M K GOGOI                                    | MR. R K AGARWALA (R1)<br>MR Z ALAM (R1)<br>MS. D KALITA (R1)<br>MR A CHOUDHURY (R1)<br>PP, ASSAM (R2) |

**WITH**  
I.A.(CrI.)/408/2019  
**in** CrI.Pet./393/2019

DEVENDRA KUMAR SETHIA  
**Versus**  
SUNIL KUMAR SETHIA AND 4 ORS

MR. R K AGARWALA  
MR A CHOUDHURY  
PP, ASSAM

**BAIL HEARING**

- 10 AB/1941/2019  
FIXED  
CHUN BANG TIMUNG  
**Versus**  
THE STATE OF ASSAM  
MD R ALI  
MR. A CHAUDHURY  
MR. K K BHATTACHARYYA  
MR. P K DAS  
MR. N MAHAJAN  
PP, ASSAM
- 11 AB/1959/2019  
FIXED  
DWMWILU BASUMATARY  
**Versus**  
THE STATE OF ASSAM  
MD R ALI  
MR. A CHAUDHURY  
MR. K K BHATTACHARYYA  
MR. P K DAS  
MR. N MAHAJAN  
PP, ASSAM
- 12 AB/2381/2019  
FIXED  
CHANDAN CHUTIA AND ANR.  
**Versus**  
THE STATE OF ASSAM  
MD R ALI  
MR. A CHAUDHURY  
MR. K K BHATTACHARYYA  
MR. P K DAS  
MR. N MAHAJAN  
PP, ASSAM
- 13 AB/2688/2019  
FIXED  
KANISHKA HIMATSINGKA AND ANR.  
**Versus**  
THE STATE OF ASSAM  
MR D K BHATTACHARYYA  
MR. M BISWAS  
PP, ASSAM
- 14 AB/2689/2019  
FIXED  
RAJESH KUMAR HIMATSINGHA  
**Versus**  
THE STATE OF ASSAM  
MR D K BHATTACHARYYA  
MR. M BISWAS  
PP, ASSAM
- 15 AB/2699/2019  
FIXED  
NALINI RANJAN DEBNATH  
**Versus**  
THE STATE OF ASSAM  
MD R ALI  
MR. A CHAUDHURY  
MR. K K BHATTACHARYYA  
MR. P K DAS  
PP, ASSAM

**ORDERS**

- 16 I.A.(CrI.)/951/2018  
WITH LCR 1 FILE (SCANNED),  
FIXED  
**in** CrI.Pet./590/2018  
**WITH**  
CrI.Pet./590/2018  
MRS. BHANU RAJKHOWA KONWAR  
**Versus**  
SATYENDRA MOHAN DASTIDAR AND ANR  
MR B BURAGOHAIN  
MR. P K GOGOI  
MR J P KACHARI  
MR. M MAHANTA  
MR. M CHOUDHURY  
MR. P K MUNIR
- SRI SATYENDRA MOHAN DASTIDAR  
**Versus**  
THE STATE OF ASSAM AND ANR.  
MR. N J CHOUDHURY  
MR. M CHOUDHURY  
MR. M MAHANTA  
MR. P K MUNIR  
MR B BURAGOHAIN (R2)  
MR. P K GOGOI (R2)  
MR J P KACHARI (R2)  
MR. B C DAS, LAC (R-2)  
PP, ASSAM
- 17 CrI.L.P./6/2019  
FIXED  
**in** CrI.A./10468/2018  
**WITH**  
CrI.A./10468/2018  
(Filing Number)  
**WITH**  
I.A.(CrI.)/62/2019  
RAMESH KUMAR MALPANI  
**Versus**  
HIRALAL UPADHYAY AND ANR  
MS. P BHATTACHARYA  
MR. B BORA  
MR. A BORUA  
MR H MAURYA (R1)  
MS. L SRIVASTAVA (R1)  
MR. S AGARWAL (R1)  
PP, ASSAM
- SRI RAMESH KUMAR MALPANI  
**Versus**  
SRI HIRALAL UPADHYAY AND ANR  
MS. P BHATTACHARYA  
MR. B BORA  
MR. A BORUA  
MR H MAURYA (OP1)  
MS. L SRIVASTAVA (OP1)  
MR. S AGARWAL (OP1)  
PP, ASSAM
- 18 CrI.L.P./63/2019  
WITH OFFICE NOTE, FIXED  
**in** CrI.A./4388/2019  
**WITH**  
CrI.A./4388/2019  
(Filing Number)  
SRI DEVDULAL SHARMA  
**Versus**  
SRI NITYANANDA BARUAH AND ANR  
MR. S K BHATTACHARYYA  
MR. B SINHA  
PP, ASSAM
- SRI DEVDULAL SHARMA  
**Versus**  
SRI NITYANANDA BARUAH AND ANR

**HEARING**

|    |  |  |   |   |
|----|--|--|---|---|
| 19 | CrI.A./78/2008<br>(PART-HEARD), WITH LCR 43<br>FILES (KEPT IN SECTION) & P.B. -1<br>(VOL- 1, 2, 3 & 4), FIXED ( AT<br>2:00 P.M.)<br><b>WITH</b><br>CrI.M.C./257/2008<br><b>in</b> CrI.A./78/2008 | MD. SAMSUL HOQUE<br><b>Versus</b>  | MR.Z ALAM<br>MR.P KATAKI<br>MS.S KHATANIAR  | MR.A C BURAGOHAIN<br>SC, C B I  |
|    |  | MD. SAMSUL HOQUE,<br><b>Versus</b><br>THE CENTRAL BUREAU OF<br>INVESTIGATION.  | MR.Z ALAM<br>MR.P KATAKI<br>MS.S KHATANIAR  | MR.A C BURAGOHAIN<br>SC, C B I  |
| 20 | CrI.A./79/2008<br><br><b>WITH</b><br>CrI.M.C./258/2008<br><b>in</b> CrI.A./79/2008   | DR. RANJITA ROY<br><b>Versus</b><br>THE C.B.I.   | MR. B M CHOUDHURY<br>MR D KALITA  | MR.A C BURAGOHAIN<br>SC, CBI  |
|    |  | DR. RANJITA ROY<br><b>Versus</b><br>THE CENTRAL BUREAU OF<br>INVESTIGATION   | MR.P KATAKI<br>MR.J GOGOI   | MR.A C BURAGOHAIN<br>SC, C B I  |
| 21 | CrI.A./84/2008<br><br><b>WITH</b>  | PALLAB BORDOLOI<br><b>Versus</b><br>C B I  | MR.P KATAKI<br>MR.J M A CHOUDHURY<br>MR.D K BAGCHI<br>MS.S KHATANIAR<br>MR. A D LAHKAR<br>MR.J GOGOI      | MR.A C BURAGOHAIN<br>SC, CBI  |
| 22 | CrI.A./85/2008<br><br><b>WITH</b>  | KAMALESH DEKA<br><b>Versus</b><br>C B I  |   |   |
| 23 | CrI.A./86/2008<br><br><b>WITH</b>  | UPENDRA NATH GOGOI<br><b>Versus</b><br>C B I   |   |   |
| 24 | CrI.A./92/2008<br><br><b>WITH</b>  | ANISUR RAHMAN<br><b>Versus</b><br>C B I  | MR.M ISLAM<br>MD.S ALI<br>MS.J BEGUM<br>MR.M ALAM   | MR.A C BURAGOHAIN<br>SC. C.B.I.   |
| 25 | CrI.A./102/2008<br><br><b>WITH</b>   | ANANDA CH. BARUAH<br><b>Versus</b><br>C B I  | MR.K AGARWAL<br>MR.D K CHOMAL   | SC, CBI   |
| 26 | CrI.Rev.P./251/2011<br>FIXED   | M/S NORTH EAST PROPACK<br><b>Versus</b><br>MRS GEETIKA BAROOAH CHANGKAKOTI   | MR.O P BHATI<br>MR.T C DAS<br>MR.J BHATI<br>MR.H K BORA   | MR.D BARUAH<br>MR.K GOSWAMI<br>MS.D P HAZARIKA<br>MR K SAHARIA                                  |
| 27 | CrI.Pet./607/2016<br>WITH LCR 1 FILE(SCANNED),<br>FIXED  | TULUMONI DUARAH<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS   | MR.N DUTTA<br>MR.N N B CHOUDHURY<br>MS.P BORAH<br>MR.S BORTHAKUR  | GA, ASSAMR2<br>MR Z KAMAR<br>MR. JUNM LASKAR<br>MR. Z ISLAM<br>MR. Z ISLAM<br>PP, ASSAM         |
| 28 | CrI.Pet./633/2017<br>FIXED   | PRANAB KUMAR PATOWARY and ANR.<br><b>Versus</b><br>THE STATE OF ASSAM and ANR.   | MR.M R CHOUDHURY<br>MR.I H SAIKIA<br>MR.K KALITA<br>MS.S KANUNGOE<br>MR.L M RAHMAN                        | MR.K K DEY (R-2)<br>MR A KALITA (R2)<br>MR. R K BHATRA (R2)<br>MR V K BAROOAH(R-2)<br>PP, ASSAM |
| 29 | CrI.Pet./659/2017<br>WITH LCR 6 FILES, FIXED<br><br><b>WITH</b><br>I.A.(CrI.)/618/2019<br><b>in</b> CrI.Pet./659/2017  | MAKIBAR RAHMAN<br><b>Versus</b><br>MUSSTT. TAHMINA BEGUM and 3 ORS.<br><br>MAKIBAR RAHMAN<br><b>Versus</b><br>MUSSTT. TAHMINA BEGUM and 3 ORS. | MR.S CHAUHAN<br>MR.A R SHOME<br>MR.SHEKHAR CHAUHAN<br><br>MR. S CHAUHAN<br>MR. A R SHOME<br>MR. S CHOUHAN | MRS.M B BARUAH(R-<br>1&3)(R-2)<br>PP, ASSAM<br><br>MS. M B BARUAH                               |

|             |  |  |  |  |
|-------------|--|--|--|--|
| 30          | Crl.Pet./1007/2017<br>FIXED                | BIREN CH. DEKA<br><b>Versus</b><br>THE STATE OF ASSAM and ANR.                       | MR.A M BORA<br>MR.D K BAIDYA<br>MR.D GOGOI<br>MS.S KAKATI<br>MR.S BORTHAKUR    | M CHOUDHURY<br>P SAHARIA<br>PP, ASSAM  |
| 31          | Crl.A./263/2018<br>WITH LCR 2 FILES, FIXED | SRI BHUPEN CH DUTTA @ BHUPEN<br>DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR | MR. M DUTTA<br>MR. A BORUA   | MR. R J DAS (R2)<br>MR. B PANDEY (R2)<br>PP, ASSAM   |
| 32          | Crl.A./87/2019<br>WITH LCR 5 FILES, FIXED  | SRI NIREN BAGWAR AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR              | MR. S P CHOUDHURY<br>MR. A S DHILLON   | PP, ASSAM  |
| 33          | Crl.Pet./414/2019<br>FIXED (AT 2:00 P.M.)  | TOI MODI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                             | MR. S SARMA<br>MR. R HAZARIKA<br>MR. J ROY<br>MR. C CHAKRAVARTY<br>MR T MEELEE | MR. S CHAMARIA<br>MR. M ALI<br>MR A N SARMAH<br>PP, ASSAM  |
| <b>WITH</b> |  |  |  |  |
| 34          | Crl.Pet./764/2019                          | SUSHANT SAURABH JHA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                  | MR. JYOTIRMOY ROY<br>MR. S SARMA<br>MR. C CHAKRAVARTY                          | PP, ASSAM  |
| 35          | Crl.Pet./774/2019<br>FIXED                 | JAJNESWAR RAJKHOWA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.          | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY           | MR J CHUTIYA<br>MS. S KEMPRAI<br>PP, ASSAM   |
| <b>WITH</b> |  |  |  |  |
| 36          | Crl.Pet./34/2019                           | JAJNESWAR RAJKHOWA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR.                   | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY           | MR J CHUTIYA<br>MR. P KATAKI (R2)<br>MRS R BEGUM (R2)<br>MS. S KEMPRAI<br>MS. M DEVI (R2)<br>PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

-

-----

|     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR. J P SHARMA        | 17-06-2019 | To | 31-12-2019 |
| 2)  | MR A GOENKA           | 10-07-2019 | To | 20-09-2019 |
| 3)  | MS D D ROY            | 07-08-2019 | To | 07-11-2019 |
| 4)  | MR. R K MALAKAR       | 03-09-2019 | To | 13-09-2019 |
| 5)  | MS R S SADIAL         | 05-09-2019 | To | 17-09-2019 |
| 6)  | MR. M L PANDIA        | 05-09-2019 | To | 17-09-2019 |
| 7)  | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 8)  | MR. A SARMA           | 03-09-2019 | To | 31-10-2019 |
| 9)  | MR. N C DAS           | 09-09-2019 | To | 27-09-2019 |
| 10) | S BORGHAIN            | 09-09-2019 | To | 13-09-2019 |
| 11) | MR D K DAS            | 10-09-2019 | To | 16-09-2019 |
| 12) | MS. B CHOWDHURY       | 10-09-2019 | To | 27-09-2019 |
| 13) | MR J A HASSAN         | 10-09-2019 | To | 13-09-2019 |
| 14) | MR. A BHATTACHARYA    | 11-09-2019 | To | 20-09-2019 |
| 15) | MR. K R BORA          | 11-09-2019 | To | 16-09-2019 |
| 16) | MR. M K SHARMA        | 12-09-2019 | To | 21-09-2019 |
| 17) | MR H Dey              | 11-09-2019 | To | 20-09-2019 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO**

**COURT NO: 10**

**[CIVIL BENCH - III & IV]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 80 TO 147 ALONG  
WITH THE FOLLOWING MATTERS]**

| Sr.No.                  | Case Number  | Main Parties   | Petitioner Advocate  | Respondent Advocate   |
|-------------------------|--|--|--|---|
| <b><u>ADMISSION</u></b> |  |  |  |   |
| 1                       | WP(C)/6282/2013<br>FIXED                                 | ANISUZ ZAMAN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM and ANR   | MR.B C DAS<br>MR.B CHAKRABORTY<br>MR. E AHMED<br>MR.N I KHAN   |   |
|                         | <b>WITH</b><br>MC/3654/2013<br><b>in WP(C)/6282/2013</b> | ANISUZ ZAMAN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM and ANR   | MR.B C DAS<br>MR.B CHAKRABORTY<br>MR. E AHMED<br>MR.N I KHAN   | GA, ASSAM   |
| <b><u>HEARING</u></b>   |  |  |  |   |
| 2                       | WP(C)/893/2011<br>FIXED                                  | JOGEN DAS<br><b>Versus</b><br>ASSAM POWER DISTRIBUTION CO. LTD.<br>and ORS   | MR. P P DAS<br>MR. B K DAS<br>MR H P GUWALA  | SC, A S E B   |
| 3                       | WP(C)/4423/2012<br>B/O                                   | JAYANTA MOHAN SINGHA<br><b>Versus</b><br>THE FOOD CORPORATION OF INDIA and<br>ORS.   | MR.R P SARMAH<br>MRM R ADHIKARI<br>MR.A R TAHBILDAR<br>MS.P BARUA<br>MS.H TERANGPI<br>MR.S BORTHAKUR<br>MR.S A AHMED | MR.P K ROY<br>SC, F C I   |
| 4                       | WP(C)/3085/2013<br>FIXED                                 | SMTI. JYOTI BEZBARUA GOSWAMI and 2<br>ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR.S BANIK<br>MR.G RAHUL<br>MS.B SARMA<br>MR.M AHMED<br>MR.S K ROY   | MR.S S SHARMA<br>GA, ASSAM<br>MR.R SHARMA<br>MR.P HAZARIKA<br>SC, BSNL              |
|                         | <b>WITH</b><br>MC/2094/2014<br><b>in WP(C)/3085/2013</b> | DILIP KUMAR GOSWAMI<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS   | MR.S BANIK<br>MR.G RAHUL<br>MS.B SARMA<br>MR.M AHMED<br>MR.S K ROY   | MR.S S SHARMA<br>GA, ASSAM<br>MR.R SHARMA<br>MR.P HAZARIKA<br>SC, BSNL              |
| 5                       | WP(C)/4608/2013<br>FIXED                                 | THE EXECUTIVE ENGINEER AIZAWL<br>CENTRAL DIVISION<br><b>Versus</b><br>CENTRAL GOVT. INDUSTRIAL TRIBUNAL -<br>CUM- LABOUR COURT and ANR | C.G.C.<br>MR.S CHAKRABARTY   | MR.A DASGUPTA<br>MR. S C KEVAL (ASSTT.S.G.I.)<br>MS.B DAS<br>MRS.A DASS<br>C.G.S.C. |



|    |  |   |  |  |
|----|--|---|--|--|
| 6  | WP(C)/6723/2013<br>CR 1366/1994, WA 527/1996, WA<br>293/1997(ALL D/O), FIXED | KUSHAL KOWAR DEKA and 5 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                              | MR.M K CHOUDHURY<br>MR.S HUSSAIN<br>MR.N BARUAH<br>MR.T N SRINIVASAN   | MR.B BANERJEE(R- 6-8)(R-9)<br>GA, ASSAM<br>MS.C MOZUMDARR- 6-8R-9<br>MS.M BARMAN<br>MS.M DEB(R- 6-8)<br>MR.D F A AHMED(R- 6-8)<br>MR.J LASKAR(R- 6-8)<br>MS.D GHOSH<br>MR.A DEY(R- 6-8)<br>MR.M ISLAM<br>MR.A MOBARAQUE(R- 6-8)<br>MR. S DUTTA (SC, FOREST<br>DEPT.)<br>MS.B GOGOI |
| 7  | WP(C)/7205/2013<br>WITH PHOTOCOPY OF<br>DOCUMENTS, FIXED                     | SWAMINA INTERNATIONAL PRIVATE<br>LIMITED<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                 | MR.A DASGUPTA<br>MR.K M HALOI<br>MR.B DAS<br>MS.B DAS  | GA, ASSAM<br>SC, BTC   |
| 8  | WP(C)/302/2014<br>FIXED  | K. SUANTHANG<br><b>Versus</b><br>STATE BANK OF INDIA and 5 ORS  | MR. S BANIK<br>MR G KHANDELIA<br>MR G KHANDELIA<br>MS.A CHOUDHURY<br>MR. K DEKA<br>MS J TRIPATHI                     | MR.S S SHARMA<br>MS.L SARMA  |
| 9  | WP(C)/496/2014<br>WP(C) 251/2013(D/O), WITH LCR,<br>FIXED                    | BASANTA KUMAR KALITA<br><b>Versus</b><br>THE MANAGEMENT OF M/S FERTICHEM<br>LTD. and 2 ORS                | MR.A DASGUPTA<br>MS.B DAS  | GA, ASSAM<br>MR.P K ROY<br>MR.S K CHAKRABORTY<br>MR.A CHAKRABORTY<br>MR.R THAKURIA<br>MS.M DUTTA<br>MR.L P SHARMA<br>MR.S CHAKRABARTY  |
| 10 | WP(C)/504/2014<br>FIXED  | C CHANDRA KUMAR<br><b>Versus</b><br>THE UNION OF INDIA and 8 ORS  | MR.M R CHOUDHURY<br>MR.S BHATTACHARYYA<br>MR.I H SAIKIA<br>MS.M BHATTACHARJEE<br>MS.S KANUNGOE<br>MR.D BORAH         | MR.S C KEYAL<br>ASSTT.S.G.I.   |
| 11 | WP(C)/2307/2014<br>FIXED   | GREEN VALLEY RICE TECH PVT. LTD.<br><b>Versus</b><br>ASSAM POWER DISTRIBUTION COMPANY<br>LIMITED and ANR. | MR D K MISHRA<br>MR. S K KEJRIWAL<br>MR. S K KEJRIWAL<br>MR. B PRASAD<br>MRSS KEJRIWAL                               | SC, APDCL  |
| 12 | WP(C)/2820/2014<br>FIXED   | KAMAL KR. DAS and 13 ORS,<br><b>Versus</b><br>THE UNION OF INDIA and 5 ORS,                               | MR I AHMED (P1-P5, P7-<br>P12, P14)<br>MR G BAISHYA (P1-P5, P7-<br>P12, P14)<br>MR.R ISLAM<br>MR.D DAS<br>MS.I SARMA | GA, ASSAM<br>MR.M BHAGABATI<br>MR.H GUPTA(R-1)<br>SC, SOCIAL WELFARE<br>SC, PERSONNEL DEPT.<br>ASSTT.S.G.I.  |
| 13 | WP(C)/4181/2014<br>FIXED   | VISHWANATH PATHAK<br><b>Versus</b><br>FOOD CORPORATION OF INDIA and 5<br>ORS                              | MR.P D NAIR<br>MR G ALAM<br>MR.H ROHMAN  | MR.P K ROY<br>MR.S K CHAKRABORTY<br>SC, F C I<br>MS.A CHAKRABORTY<br>MS.K G SARMAH   |

|    |  |   |  |   |
|----|--|---|--|---|
| 14 | WP(C)/6786/2014<br>FIXED   | PINKU DEY and 30 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 45 ORS                | MR. H R A CHOUDHURY<br>MR. K N CHOUDHURY<br>MR. J ABEDIN<br>MR. K I MAJUMDAR | MR. P PATHAK (R-9,10,12,13,14,23 to 25,29,30,32,33,38,42,43,44.)<br>MR. D SAIKIA (R-6)<br>GA, ASSAM<br>MR. A ROSHID (R-16&17)<br>MR. D K SARMAH (R-11,15,18 to 22,26 to 28,31,34 to 37,39 to 41,45 & 46) (R-9,10,12,13,14,23 to 25,29,30,32,33,38,42,43,44.)<br>MR. U K GOSWAMI (R-6, R7,R8)<br>MR. H UPADHYAYA (R-35)<br>MR. J M A CHOUDHURY (R-5)<br>MR. B GOGOI (R-6)<br>MR. P S LAHKAR (R-11,15,18 to 22,26 to 28,31,34 to 37,39 to 41,45&46)<br>MS. A TALUKDAR (R-11,15,18 to 22,26 to 28,31,34 to 37,39 to 41,45 & 46) (R-9,10,12,13,14,23 to 25,29,30,32,33,38,42,43,44.)<br>MR. B CHANDA (R-35)<br>MR. N PATHAK (R-11,15,18 to 22,26 to 28,31,34 to 37,39 to 41,45 & 46) (R-9,10,12,13,14,23 to 25,29,30,32,33,38,42,43,44.)<br>MR. A MOBARAQUE (R-16&17)<br>MR. A B T HAQUER-5<br>MR. B BHATTACHARJEE (R-35)<br>MR. H BORA (R-6) |
|    | <b>WITH</b>  |   |  |   |
| 15 | WP(C)/479/2015   | SANKAR DAS and 21 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 44 ORS              | MR. R DEV<br>MR. R K DEY   | GA, ASSAM<br>MR. D K SARMAH (R-9 to 15, 18 to 37, 39 to 42)<br>MR. J M A CHOUDHURY R-5<br>MS. A TALUKDAR (R-9 to 15, 18 to 37, 39 to 42)<br>MR. N PATHAK (R-9 to 15, 18 to 37, 39 to 42)<br>MR. A PATHAK (R-9 to 15, 18 to 37, 39 to 42)<br>MR. A B T HAQUE (R-5)   |
| 16 | WP(C)/5793/2015<br>FIXED   | SAMSUL ISLAM<br><b>Versus</b><br>THE UCO BANK and 7 ORS                               | MR. R ISLAM<br>MR. U K NAIR<br>MS. A HUSSAIN                                 | MR. A J DAS (R-1 to 5)<br>MR. R K DUTTAR-1 to 5<br>MR. N BARUAH (R-1 to 5)<br>MR. M K ALI (R-1 to 5)  |
| 17 | WP(C)/6943/2015<br>CAVT. NO. 1718/2015<br>FIXED, CAVT 1718/15(D/O) | GOKUL HAZARIKA and 2 ORS.<br><b>Versus</b><br>THE UNION OF INDIA and 32 ORS           | MR. J I BORBHUIYA<br>MR. L MOHAN<br>MRS. K H CHOUDHURY<br>MS. F BEGUM        | GA, ASSAM<br>MR. P BHUYAN<br>SC, C.G.C.<br>FOR CAVEATOR   |
| 18 | WP(C)/1532/2016<br>FIXED   | PRANJAL NATH<br><b>Versus</b><br>THE UNION OF INDIA AND ANR                           | MR. P KALITA<br>MS. R R RAJKUMARI<br>MR. A AHMED                             | C.G.C.<br>MR. S S ROY<br>ASSTT.S.G.I.   |
| 19 | WP(C)/1545/2016  | SUBHAM SHARMA<br><b>Versus</b><br>THE UNION OF INDIA and 2 ORS                        | MR. P KALITA<br>MR. A AHMED<br>MS. R R RAJKUMARI                             | C.G.C.<br>MR. M PHUKAN (R-1 - 3)<br>ASSTT.S.G.I.  |
| 20 | WP(C)/3527/2016<br>FIXED   | IRLA NO.2797 SHRI SHIV NARAYAN BALAI<br><b>Versus</b><br>THE UNION OF INDIA and 3 ORS | MR. R MAJUMDAR<br>MRSP RAI<br>MRU SARMA<br>MR. H BEZBARUAH<br>MS. R DUTTA    | MR. D K SAIKIA<br>C.G.C.<br>MS. B SARMA<br>ASSTT.S.G.I.   |
| 21 | WP(C)/3589/2016<br>FIXED   | AJIT DAS<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.                            | MR. B CHAKRABORTY<br>MR. U DAS<br>MR. N BORAH                                | GA, ASSAM<br>SC, FINANCE  |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

-

-----

|     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR. J P SHARMA        | 17-06-2019 | To | 31-12-2019 |
| 2)  | MR A GOENKA           | 10-07-2019 | To | 20-09-2019 |
| 3)  | MS D D ROY            | 07-08-2019 | To | 07-11-2019 |
| 4)  | MR. R K MALAKAR       | 03-09-2019 | To | 13-09-2019 |
| 5)  | MS R S SADIAL         | 05-09-2019 | To | 17-09-2019 |
| 6)  | MR. M L PANDIA        | 05-09-2019 | To | 17-09-2019 |
| 7)  | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 8)  | MR. A SARMA           | 03-09-2019 | To | 31-10-2019 |
| 9)  | MR. N C DAS           | 09-09-2019 | To | 27-09-2019 |
| 10) | S BORGHAIN            | 09-09-2019 | To | 13-09-2019 |
| 11) | MR D K DAS            | 10-09-2019 | To | 16-09-2019 |
| 12) | MS. B CHOWDHURY       | 10-09-2019 | To | 27-09-2019 |
| 13) | MR J A HASSAN         | 10-09-2019 | To | 13-09-2019 |
| 14) | MR. A BHATTACHARYA    | 11-09-2019 | To | 20-09-2019 |
| 15) | MR. K R BORA          | 11-09-2019 | To | 16-09-2019 |
| 16) | MR. M K SHARMA        | 12-09-2019 | To | 21-09-2019 |
| 17) | MR H Dey              | 11-09-2019 | To | 20-09-2019 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 11**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 02-09-2019 TO 01-11-2019, ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No.         | Case Number   | Main Parties   | Petitioner Advocate  | Respondent Advocate  |
|----------------|---|--|--|--|
| <b>MOTION</b>  |   |  |  |  |
| 1              | CRP(I/O)/268/2019<br>FIXED  | SANJAY KUMAR AGARWALLA<br><b>Versus</b><br>ASHOK KUMAR AGARWALLA AND ANR.  | MR G N SAHEWALLA<br>MD ASLAM<br>MR. A CHETIA<br>MS. S KATAKEY<br>MS. S. TODI                           | MR. B. DUTTA<br>MR. S DEKA<br>MS. J BORO   |
| <b>ORDERS</b>  |   |  |  |  |
| 2              | I.A.(Civil)/578/2019<br>CRP 72/2014(D/O), FIXED<br>in FAO/39/2014<br><b>WITH</b><br>FAO/39/2014 | UNION OF INDIA AND 2 ORS.<br><b>Versus</b><br>MUKHESWAR MOHAN<br><br>UNION OF INDIA and 2 ORS.<br><b>Versus</b><br>MUKHESWAR MOHAN | MS. M CHATTERJEE<br><br>MS.M CHATTERJEE<br>MSK KALITA<br>SC, NF RLY<br>MS.M PHUKAN<br>MRSU CHAKRABORTY | MS. P BHATTACHARYA<br><br>MR.T J MAHANTA<br>MS.P BHATTACHARYA<br>MR.A BHATTACHARYYA<br>MR.B BORA |
| <b>HEARING</b> |   |  |  |  |
| 3              | LA.App./1/2014<br>LA.APP. 2/2014(D/O), WITH LCR<br>FILES, FIXED<br><br><b>WITH</b>              | JANAKI KOCH<br><b>Versus</b><br>STATE OF ASSAM and 2 ORS.  | MR. A MANNAF<br>MR.H DAS<br>MR.H GOGOI<br>MD A S ALI<br>MR. A HOQUE                                    | GA, ASSAM<br>MR.A K SARKAR<br>MR G GOSWAMI (R2, R3)<br>MR. D NATH SR. GOVT,<br>ADV. ASSAM        |
| 4              | LA.App./3/2014<br><br><b>WITH</b>   | DILIP KUMAR RABHA<br><b>Versus</b><br>STATE OF ASSAM and 2 ORS.  | MR. A MANNAF<br>MR.H DAS<br>MR.H GOGOI<br>MD A S ALI<br>MR. A HOQUE                                    | GA, ASSAM<br>MR.A K SARKAR<br>MR G GOSWAMI (R2, R3)<br>SC, NF RLY                                |
| 5              | LA.App./8/2014  | UTTAM RABHA<br><b>Versus</b><br>STATE OF ASSAM and 2 ORS.  | MR. A MANNAF<br>MR.H DAS<br>MR.H GOGOI<br>MD A S ALI<br>MR. A HOQUE                                    | GA, ASSAM<br>MR.A K SARKAR<br>MR G GOSWAMI (R2, R3)<br>SC, NF RLY                                |

|    |                                |  |   |   |
|----|--------------------------------|--|---|---|
| 6  | <b>WITH</b><br>LA.App./64/2014 | PUNAM CHAND SARMAH and 2 ORS.<br><b>Versus</b><br>STATE OF ASSAM and 2 ORS.        | MR. A MANNAF<br>MR.H DAS<br>MR.H GOGOI<br>MD A S ALI<br>MR. A HOQUE       | GA, ASSAM<br>MR.K KALITA<br>MR B N GOGOI<br>MR G GOSWAMI (R2, R3)<br>MS.M CHATTERJEE<br>SC, RAILWAY<br>MRS.U CHAKRABORTY<br>MS.M PHUKAN   |
| 7  | <b>WITH</b><br>LA.App./37/2018 | PRAKASH CHANDRA ROY<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS               | MR. A MANNAF<br>MR H DAS<br>MR. H GOGOI<br>MD A S ALI<br>MR. A HOQUE      | GA, ASSAM<br>MR. A K SARKAR<br>MR G GOSWAMI (R2, R3)  |
| 8  | <b>WITH</b><br>LA.App./38/2018 | SMTI. PREMESWARI RABHA<br><b>Versus</b><br>THE STATE OF ASSAM AND ORS.             | MR. A MANNAF<br>MR H DAS<br>MR. H GOGOI<br>MD A S ALI<br>MR. A HOQUE      | GA, ASSAM<br>MR G GOSWAMI (R2, R3)<br>SC, RAILWAY, MR. A K<br>SARKAR  |
| 9  | WP(C)/743/2017<br>FIXED        | BRITANNIA INDUSTRIES LTD.<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.        | DR.ASHOK SARAF<br>MR.P DAS<br>MR.S P SHARMA<br>MR.Z ISLAM<br>MR.P BARUAH  | MR.D SAIKIA<br>SC, FINANCE and<br>TAXATION  |
| 10 | <b>WITH</b><br>WP(C)/744/2017  | BRITANNIA INDUSTRIES LTD.<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.        | DR.ASHOK SARAF<br>MR.P DAS<br>MR.S P SHARMA<br>MR.Z ISLAM<br>MR.P BARUAH  | MR.D SAIKIA<br>SC, FINANCE & TAXATION   |
| 11 | <b>WITH</b><br>WP(C)/745/2017  | BRITANNIA INDUSTRIES LTD<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.         | DR.ASHOK SARAF<br>MR.P DAS<br>MR.S P SHARMA<br>MR.Z ISLAM<br>MR.P BARUAH  | SC, FINANCE & TAXATION<br>MR.D DAS  |
| 12 | <b>WITH</b><br>WP(C)/746/2017  | BRITANNIA INDUSTRIES LTD.<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.        | DR.ASHOK SARAF<br>MR.P DAS<br>MR.S P SHARMA<br>MR.Z ISLAM<br>MR.P BARUAH  | MR.D SAIKIA<br>SC, FINANCE & TAXATION   |
| 13 | <b>WITH</b><br>WP(C)/747/2017  | BRITANNIA INDUSTRIES LTD<br><b>Versus</b><br>THE STATE OF ASSAM and 2 ORS.         | DR.ASHOK SARAF<br>MR.P DAS<br>MR.S P SHARMA<br>MR.Z ISLAM<br>MR.P BARUAH  | MR.D SAIKIA<br>SC, FINANCE & TAXATION   |
| 14 | MFA/79/2018<br>WITH LCR        | SMT NENGHAT CHANGSAN<br><b>Versus</b><br>THE UNION OF INDIA                        | MR J MOLLAH<br>MRS. A BHANU<br>MS. S P DAS                                | MR. B SARMAH<br>MR B SARMA<br>SC, NF RLY  |
| 15 | WP(C)/648/2018                 | FABTECH PROJECTS AND ENGINEERS<br>LTD.<br><b>Versus</b><br>OIL INDIA LTD. AND ORS. | DR. A SARAF<br>MR. P BARUAH<br>MR. S P SHARMA<br>MR. Z ISLAM<br>MR. P DAS | MRS. A GAYAN (CGC, R7)<br>MR. A SHARMA<br>MR. A SARMA<br>K KALITA<br>MR. S CHOWDHURY<br>C BASUMATARY<br>SC, OIL<br>T DEVI<br>ASSTT.S.G.I. |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

-

-----

|     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR. J P SHARMA        | 17-06-2019 | To | 31-12-2019 |
| 2)  | MR A GOENKA           | 10-07-2019 | To | 20-09-2019 |
| 3)  | MS D D ROY            | 07-08-2019 | To | 07-11-2019 |
| 4)  | MR. R K MALAKAR       | 03-09-2019 | To | 13-09-2019 |
| 5)  | MS R S SADIAL         | 05-09-2019 | To | 17-09-2019 |
| 6)  | MR. M L PANDIA        | 05-09-2019 | To | 17-09-2019 |
| 7)  | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 8)  | MR. A SARMA           | 03-09-2019 | To | 31-10-2019 |
| 9)  | MR. N C DAS           | 09-09-2019 | To | 27-09-2019 |
| 10) | S BORGHAIN            | 09-09-2019 | To | 13-09-2019 |
| 11) | MR D K DAS            | 10-09-2019 | To | 16-09-2019 |
| 12) | MS. B CHOWDHURY       | 10-09-2019 | To | 27-09-2019 |
| 13) | MR J A HASSAN         | 10-09-2019 | To | 13-09-2019 |
| 14) | MR. A BHATTACHARYA    | 11-09-2019 | To | 20-09-2019 |
| 15) | MR. K R BORA          | 11-09-2019 | To | 16-09-2019 |
| 16) | MR. M K SHARMA        | 12-09-2019 | To | 21-09-2019 |
| 17) | MR H Dey              | 11-09-2019 | To | 20-09-2019 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 16**

**[CRIMINAL BENCH - II]**

| Sr.No.                          | Case Number                    | Main Parties   | Petitioner Advocate  | Respondent Advocate |
|---------------------------------|--------------------------------|--|--|---------------------|
| <b><u>BAIL HEARING (BA)</u></b> |                                |  |  |                     |
| 1                               | Bail Appln./2276/2019<br>FIXED | TAPAN SHIL @ TAPAN SEAL<br><b>Versus</b><br>THE STATE OF ASSAM | MR A A DEWAN<br>MR B ISLAM                                       | PP, ASSAM           |
| 2                               | Bail Appln./2277/2019<br>FIXED | MD. RABIUL ISLAM AND ANR.<br><b>Versus</b><br>STATE OF ASSAM   | MS M HAZARIKA  | PP, ASSAM           |
| 3                               | Bail Appln./2399/2019<br>FIXED | UCHENNA GIDEON<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. M RAHMAN<br>MR. S K SAIKIA                                   | PP, ASSAM           |
| 4                               | Bail Appln./2512/2019<br>FIXED | MRIDUL DAS<br><b>Versus</b><br>THE STATE OF ASSAM              | MR A V SINGH<br>MR P R BORA<br>MR W R MEDHI                      | PP, ASSAM           |
| 5                               | Bail Appln./2517/2019<br>FIXED | ABDUL RAHIM<br><b>Versus</b><br>THE STATE OF ASSAM             | MR. S H RAHMAN<br>MR. D A KAIYUM                                 | PP, ASSAM           |
| 6                               | Bail Appln./2519/2019<br>FIXED | MADAN ALI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM      | MR M CHOUDHURY<br>MR M MONDAL                                    | PP, ASSAM           |
| 7                               | Bail Appln./2526/2019<br>FIXED | MITHU CHANDA<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. S MITRA<br>MS. M DEY   | PP, ASSAM           |
| 8                               | Bail Appln./2556/2019<br>FIXED | NABARUN BHATTACHARJEE<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. A M BORA<br>MR. P N GOSWAMI<br>MR. I KALITA<br>MR. R R Gogoi | PP, ASSAM           |
| 9                               | Bail Appln./2610/2019<br>FIXED | DIPAN BARMAN<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. N CHOUDHURY  | PP, ASSAM           |
| 10                              | Bail Appln./2616/2019<br>FIXED | MIRZA MD. ALOM<br><b>Versus</b><br>THE STATE OF ASSAM          | MR Z KAMAR<br>MR. T ISLAM  | PP, ASSAM           |
| 11                              | Bail Appln./2620/2019<br>FIXED | MD. MONIBUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM      | MR P K SINGHA<br>MR D K MEDHI                                    | PP, ASSAM           |
| 12                              | Bail Appln./2639/2019<br>FIXED | SMTI. NONI DAS<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. P KATAKI<br>MR D KALITA                                      | PP, ASSAM           |
| <b><u>BAIL HEARING</u></b>      |                                |  |  |                     |
| 13                              | AB/3345/2018<br>FIXED          | MAHMUD AL HASAN<br><b>Versus</b><br>THE STATE OF ASSAM         | MR. S U AHMED<br>MR A HAWARI                                     | PP, ASSAM           |

|    |                       |  |  |   |
|----|-----------------------|--|--|---|
| 14 | AB/3564/2018<br>FIXED | ANUWAR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. J C GOGOI<br>MR. K KALITA<br>MR. H KAKATI                                  | PP, ASSAM   |
| 15 | AB/126/2019<br>FIXED  | SUMANTRA GUPTA<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. C K NATH<br>MR. S MUNIR  | PP, ASSAM   |
| 16 | AB/700/2019<br>FIXED  | IMRAN ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR. B K MAHAJAN<br>MD R ALI<br>MR. A CHAUDHURY<br>MR. P K DAS<br>MR. N MAHAJAN | PP, ASSAM   |
| 17 | AB/1182/2019<br>FIXED | SHAMSUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                              | MD R ALI<br>MR. A CHAUDHURY<br>MR. P K DAS<br>MR N J DAS<br>MR. N MAHAJAN      | PP, ASSAM   |
| 18 | AB/1350/2019<br>FIXED | ABU TAHER @ ANGUR<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR M MONDAL  | PP, ASSAM   |
| 19 | AB/1531/2019<br>FIXED | LALCHAND MANDAL AND 5 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. T ALI<br>MR. S N KRISHNATRAYA<br>MR N RAY                                  | PP, ASSAM   |
| 20 | AB/1608/2019<br>FIXED | MRS. JYOTI BRAHMA<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR A KUNDU   | PP, ASSAM   |
| 21 | AB/1738/2019<br>FIXED | ABINAB GOGOI<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR G UZIR<br>MR. S M BARUAH<br>MR. M SAIKIA                                    | PP, ASSAM   |
| 22 | AB/2011/2019<br>FIXED | SHOHAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR H R A CHOUDHURY<br>MR. I A HAZARIKA<br>MR. A AHMED<br>MR. I U CHOWDHURY     | PP, ASSAM   |
| 23 | AB/2081/2019<br>FIXED | MANIK CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR A TEWARI<br>MS. P ADHIKARI<br>MR. D WANGDI                                  | PP, ASSAM   |
| 24 | AB/2100/2019<br>FIXED | HANIFUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                              | MR. M A SHEIKH<br>DR. K U AHMED<br>MR. M HOSSAIN                               | PP, ASSAM   |
| 25 | AB/2101/2019<br>FIXED | MD NEKIBUR RAHMAN @ MAKIBUR<br>RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM       | MR. B CHOWDHURY<br>MR. G SARKAR  | PP, ASSAM   |
| 26 | AB/2114/2019<br>FIXED | JALAL UDDIN<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR A ALI<br>MS. M KHATUN   | PP, ASSAM   |
| 27 | AB/2335/2019<br>FIXED | PRODIP KUMAR MITHI<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR D TALUKDAR<br>MR P CHOUDHURY  | PP, ASSAM   |
| 28 | AB/2340/2019<br>FIXED | RAJESH KR. JAIN<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. S A AHMED<br>MISS M GOGOI  | PP, ASSAM   |
| 29 | AB/2470/2019<br>FIXED | PRADIP KUMAR TALUKDAR AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. P MAHANTA<br>MR. R B GOHAIN  | PP, ASSAM   |
| 30 | AB/2614/2019<br>FIXED | MAHABIR PRASAD MUNDHRA @<br>MAHABIR MUNDHRA<br><b>Versus</b><br>THE STATE OF ASSAM | MR. S BORTHAKUR<br>MR. U K DEKA  | PP, ASSAM   |
| 31 | AB/2653/2019<br>FIXED | DHRUBA LAHKAR AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR S M ABDULLAH P<br>MR. N K DAS<br>MR. J ALI<br>MD R ISLAM                    | PP, ASSAM   |
| 32 | AB/2654/2019<br>FIXED | BHULA TAMULY<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. T J MAHANTA<br>MR D MAHANTA<br>MRS. B HAZARIKA                             | MR. B K GOGOI<br>(INFORMANT)<br>MR. A D CHOUDHURY<br>(INFORMANT)<br>PP, ASSAM |



|    |                             |  |   |   |
|----|-----------------------------|--|---|---|
| 33 | AB/2655/2019<br>FIXED       | ABDUR RUPCHAND RAJ<br><b>Versus</b><br>THE STATE OF ASSAM                      | MS C M DEKA<br>MR. N AHMED<br>MR. D HUSSAIN<br>MR. A S TAPADER<br>MR M AHMED    | PP, ASSAM                               |
| 34 | AB/2657/2019<br>FIXED       | MOFIDUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR. P RAHMAN<br>MR A HAQUE  | PP, ASSAM                               |
| 35 | AB/2660/2019<br>FIXED       | NAYAN DAS @ NAYAN JYOTI DAS AND<br>ANR.<br><b>Versus</b><br>THE STATE OF ASSAM | MR. T DEURI   | PP, ASSAM                               |
| 36 | AB/2662/2019<br>FIXED       | KISHORE KUMAR BARUAH AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM         | MR. A RAJKHOWA<br>MR. R P HAZARIKA  | PP, ASSAM                               |
| 37 | AB/2666/2019<br>FIXED       | KHURSHID ALAM HAZARIKA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM         | MR. J A AHMED<br>MR. Z ARAFAT   | PP, ASSAM                               |
| 38 | AB/2710/2019<br>FIXED       | KARNA TANTI<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. JYOTIRMOY ROY<br>MR. R HAZARIKA<br>MR. C CHAKRAVARTY                        | PP, ASSAM                               |
| 39 | AB/2711/2019<br>FIXED       | KHATEBON NESSA<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. S M MOLLAH<br>MR. R K MEDHI<br>MS. L TALUKDAR                               | PP, ASSAM                               |
| 40 | AB/2719/2019<br>FIXED       | NAVAJYOTI KALITA<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. T J MAHANTA   | PP, ASSAM                               |
| 41 | AB/2757/2019<br>FIXED       | DULU DEORI AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. S K ROY<br>MD K RAHMAN<br>MS P M SARMA                                      | PP, ASSAM                               |
| 42 | AB/2824/2019<br>FIXED       | RAJAT KANTI ROY @ RAJAT ROY AND<br>ANR.<br><b>Versus</b><br>THE STATE OF ASSAM | MR H R A CHOUDHURY<br>MR. A AHMED<br>MR. I U CHOWDHURY                          | PP, ASSAM                               |
| 43 | AB/2825/2019<br>FIXED       | TAPAN NAMO DAS AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. S AHMED<br>MD Y ALI   | PP, ASSAM                               |
| 44 | AB/2835/2019<br>FIXED       | ANANTA KUMAR BORA<br><b>Versus</b><br>THE STATE OF ASSAM                       | MR. P J SAIKIA<br>MR. R S MISHRA<br>MS M NIROLA                                 | PP, ASSAM                               |
| 45 | AB/2852/2019<br>FIXED       | MD. MOINUDDIN AND 6 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                | MR S K SARKAR<br>MS. S DAS  | PP, ASSAM                               |
| 46 | AB/2855/2019<br>FIXED       | MD. HANIFUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM                      | MS M HAZARIKA   | PP, ASSAM                               |
| 47 | AB/2884/2019<br>FIXED       | SANJAY DUDHORIA AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. O P BHATI<br>MR T C DAS<br>MR. P SARMA                                      | MR. D DAS<br>MR. D S SINGH<br>PP, ASSAM |
| 48 | AB/2889/2019<br>FIXED       | ABDUL AZIZ AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR D C NATH<br>MR M MONDAL  | PP, ASSAM                               |
| 49 | <b>WITH</b><br>AB/1836/2019 | MONOWAR HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. M K HUSSAIN<br>MRS. S Y AHMED<br>MS. K SHARMA                               | MR. M K SHARMA<br>PP, ASSAM             |
| 50 | AB/2947/2019<br>FIXED       | SAURAV SEN AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. H K SHARMA<br>MS. N AHMED   | PP, ASSAM                               |
| 51 | AB/2970/2019<br>FIXED       | MONOJIT SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. B C DAS<br>MR. S H RAHMAN<br>MR. D A KAIYUM<br>MR. T RAHMAN<br>MR E HUSSAIN | PP, ASSAM                               |

|    |                               |   |   |           |
|----|-------------------------------|---|---|-----------|
| 52 | WITH<br>Bail Appln./2515/2019 | PINAKI NANDI<br><b>Versus</b><br>THE STATE OF ASSAM   | DR. B N GOGOI<br>MR N BARUAH                                    | PP, ASSAM |
| 53 | AB/2983/2019<br>FIXED         | MONOJIT SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM | MR. B C DAS<br>MR. S H RAHMAN<br>MR. D A KAIYUM<br>MR E HUSSAIN | PP, ASSAM |

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

-

-----

|     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR. J P SHARMA        | 17-06-2019 | To | 31-12-2019 |
| 2)  | MR A GOENKA           | 10-07-2019 | To | 20-09-2019 |
| 3)  | MS D D ROY            | 07-08-2019 | To | 07-11-2019 |
| 4)  | MR. R K MALAKAR       | 03-09-2019 | To | 13-09-2019 |
| 5)  | MS R S SADIAL         | 05-09-2019 | To | 17-09-2019 |
| 6)  | MR. M L PANDIA        | 05-09-2019 | To | 17-09-2019 |
| 7)  | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 8)  | MR. A SARMA           | 03-09-2019 | To | 31-10-2019 |
| 9)  | MR. N C DAS           | 09-09-2019 | To | 27-09-2019 |
| 10) | S BORGOHAIN           | 09-09-2019 | To | 13-09-2019 |
| 11) | MR D K DAS            | 10-09-2019 | To | 16-09-2019 |
| 12) | MS. B CHOWDHURY       | 10-09-2019 | To | 27-09-2019 |
| 13) | MR J A HASSAN         | 10-09-2019 | To | 13-09-2019 |
| 14) | MR. A BHATTACHARYA    | 11-09-2019 | To | 20-09-2019 |
| 15) | MR. K R BORA          | 11-09-2019 | To | 16-09-2019 |
| 16) | MR. M K SHARMA        | 12-09-2019 | To | 21-09-2019 |
| 17) | MR H Dey              | 11-09-2019 | To | 20-09-2019 |



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Thursday,12th September 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 17**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL  
BENCH - I ) ALONG THE FOLLOWING MATTERS]**

| Sr.No.                   | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate   |
|--------------------------|--|---|---|---|
| <b>BAIL HEARING (BA)</b> |  |   |   |   |
| 1                        | Bail Appln./2442/2019<br>FIXED                                 | MD. MAJNU SEKH<br><b>Versus</b><br>THE STATE OF ASSAM   | MR. K K DEKA<br>MR. R SARMA   | PP, ASSAM   |
| <b>HEARING</b>           |  |   |   |   |
| 2                        | RSA/167/2011<br>WITH LCR, FIXED                                | HEMEN DAS DOCTOR AND ORS<br><b>Versus</b><br>DILIMA DAS AND ORS                                 | MR.B C DAS<br>MR.B BANERJEE(A-1 to 4)<br>MR.U DUTTA<br>MR.D F A AHMED(A-1 to 4)<br>MR.D DEY | MR.S S SHARMA<br>MS.L SARMA   |
| 3                        | RSA/123/2014<br>WITH LCR                                       | MD. ISLAM ALI<br><b>Versus</b><br>DIPU SARMA and 5 ORS.   | MR. R SARMA<br>MR.A IKBAL<br>MD.K ALI   | MR.D SAIKIA<br>MR.S BORA<br>MR.P C DEKA<br>MR.S ISLAM<br>MR.A CHOUDHURY<br>MS.M KONCH<br>SC, GMC                      |
|                          | <b>WITH</b><br>I.A.(Civil)/2780/2018<br><b>in RSA/123/2014</b> | MD. ISLAM ALI<br><b>Versus</b><br>DIPU SARMA and 5 ORS.   | MR. R SARMA<br>MD. K ALI  |   |
| 4                        | RFA/18/2015<br>WITH LCR 5 FILES, FIXED                         | SMT BANDANA PATOWARY and 2 ORS<br><b>Versus</b><br>SMT MANEKA MEDHI and 2 ORS                   | MR.D MOZUMDER<br>MR. J H SAIKIA   | MR.A BISWAS(R-1 TO 3)<br>MR.P CHOUDHURY(R-1 TO 3)<br>MR.R KALITAR-1 TO 3  |
| 5                        | CRP/49/2016<br>WITH LCR  | AJOY KUMAR<br><b>Versus</b><br>SMT. MAYA CHOUDHURY and 3 ORS                                    | MR.D NANDI  | MS.L N CHOUDHURYR-1 - 3<br>MD.M H CHOUDHURY(R-1 - 3)<br>MS.M DEORI(R-1 - 3)<br>MS.S KHAN(R-1 - 3)<br>MDR ALI(R-1 - 3) |
| 6                        | CRP/134/2017<br>WITH LCR, FIXED                                | M/S. TODI MOTOR STORES and 5 ORS.<br><b>Versus</b><br>M/S. JAGANNATH MAHABIR PRASAD and 10 ORS. | MR.G N SAHEWALLA<br>MS.B SARMA<br>MS.R JAIN<br>MS.D SWAMI<br>MR.B SARAB<br>MD.ASLAM         | MR.S C KEYAL(R- 1 to 5, 7 to 11)<br>MS.P BARUAHR- 1 to 5, 7 to 11   |

**WITH**  
I.A.(Civil)/3025/2019  
in CRP/134/2017

ON THE DEATH OF BHANWARMAL TODI  
HIS LEGAL HEIRS SUNIL KUMAR TODI  
AND 8 ORS

MR G N SAHEWALLA  
MR H K SARMA  
MS. S KATAKEY  
MS. S. TODI  
MR. M SAHEWALLA  
MD. ASLAM

MR. S C KEYAL  
MS P BARUAH

**Versus**

M/S JAGANNATH MAHABIR PRASAD and  
10 ORS

MR. M K SARMA  
MR. S B PRASAD

MR. S DEKA  
MR B DUTTA  
MS. J BORO  
MR D TUMUNG  
MR H AGARWAL

7 RFA/65/2018  
WITH LCR 3 FILES

JYOTIKA SARMA BORDOLOI

**Versus**

ON THE DEATH OF KAMAL DEO SAH HIS  
LEGAL HEIRS SRI RAJKARAN SAH AND  
ANR

=====

LEAVE NOTE OF ADVOCATES FOR 12/09/2019

-

-----

|     |                       |            |    |            |
|-----|-----------------------|------------|----|------------|
| 1)  | MR. J P SHARMA        | 17-06-2019 | To | 31-12-2019 |
| 2)  | MR A GOENKA           | 10-07-2019 | To | 20-09-2019 |
| 3)  | MS D D ROY            | 07-08-2019 | To | 07-11-2019 |
| 4)  | MR. R K MALAKAR       | 03-09-2019 | To | 13-09-2019 |
| 5)  | MS R S SADIAL         | 05-09-2019 | To | 17-09-2019 |
| 6)  | MR. M L PANDIA        | 05-09-2019 | To | 17-09-2019 |
| 7)  | MR. A K BHATTACHARYYA | 03-09-2019 | To | 04-10-2019 |
| 8)  | MR. A SARMA           | 03-09-2019 | To | 31-10-2019 |
| 9)  | MR. N C DAS           | 09-09-2019 | To | 27-09-2019 |
| 10) | S BORGHAIN            | 09-09-2019 | To | 13-09-2019 |
| 11) | MR D K DAS            | 10-09-2019 | To | 16-09-2019 |
| 12) | MS. B CHOWDHURY       | 10-09-2019 | To | 27-09-2019 |
| 13) | MR J A HASSAN         | 10-09-2019 | To | 13-09-2019 |
| 14) | MR. A BHATTACHARYA    | 11-09-2019 | To | 20-09-2019 |
| 15) | MR. K R BORA          | 11-09-2019 | To | 16-09-2019 |
| 16) | MR. M K SHARMA        | 12-09-2019 | To | 21-09-2019 |
| 17) | MR H Dey              | 11-09-2019 | To | 20-09-2019 |